

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
APPEAL NO. 19 OF 2023**

IN THE MATTER OF:

Federal-Mogul Goetze (India) Limited	...Appellant
Versus	
Punjab Pollution Control Board	...Respondent

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FILED THROUGH:



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DATE: 20.09.2023

PLACE: NEW DELHI

law and highlight complete non-application of mind on the part of Punjab Pollution Control Board (“PPCB”), the Respondent.

2. This Hon’ble Tribunal considered the captioned Appeal on 29.08.2023. After due consideration of the nature of lapses mentioned in the impugned letter and the categorical stand taken by the Appellant that the alleged lapses have been cured and the industry is complying with all the pollution-control norms, this Hon’ble Tribunal permitted the Appellant to carry out its operation till the next date of hearing, subject to depositing an environment compensation of INR 50 Lakhs, as directed in the impugned Order and furnishing a Bank Guarantee of INR 1 Crore as an assurance to comply with the environmental laws, pending the report.
3. Further, this Hon’ble Tribunal appointed a Joint Committee comprising of Director, Central Pollution Control Board, Regional Officer, Ministry of Environment, Forest & Climate Change, Chandigarh and PPCB. The Joint Committee was directed to carry out spot inspection and provide the factual status of the compliance of the treated trade and sewage effluents in context of consented mode of disposal keeping adequate ferti-irrigation plan and also ensuring the mechanism for disposal of effluent during floods or seasons not requiring irrigation.

4. In compliance with the Order passed by this Hon'ble Tribunal on 29.08.2023, the Appellant deposited an environmental compensation of INR 50 Lakh through cheque bearing no. 944786 with the PPCB on 31.08.2023 and submitted the bank guarantee of INR 1 Crore dated 02.09.2023 bearing no. 002BG03232450001 on 05.09.2023.

True copy of the environmental compensation submitted by the Appellant on 31.08.2023 is appended herewith and marked as **Annexure A-13 on pages 26 to 27.**

True copy of the bank guarantee submitted by the Appellant on 05.09.2023 is appended herewith and marked as **Annexure A-14 on pages 28 to 32.**

5. PPCB, in furtherance of the Impugned Letter, issued letters dated 25.08.2023 (received by the Appellant on 30.08.2023) revoking the Consents to Operate ("CTOs") granted to the Appellant under the Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974.

True copies of the letter nos. 6529 and 6531 issued by PPCB on 25.08.2023 revoking the CTOs granted to Appellant are appended herewith and marked as **Annexure A-15 (Colly) on pages 33 to 36.**

The Appellant responded to the said letters issued by PPCB vide its letters dated 31.08.2023 informing PPCB about the Order passed by this Hon'ble Tribunal on 29.08.2023 which allowed the Appellant to operate till the next date of hearing. The true copies of the letters dated 31.08.2023 sent by the Appellant to PPCB are appended herewith and marked as **Annexure A-16 (Colly) on pages 37 to 38.**

6. Subsequently, in compliance with the Order of this Hon'ble Tribunal on 29.08.2023, the Joint Committee conducted a site visit on 08.09.2023 in the presence of the representatives of the Appellant. The observations made by the Joint Committee are mentioned at page 254 of the Interim Report dated 12.09.2023. The observations of the Joint Committee are reproduced below :—
 - a. The industry was in operation.
 - b. The industry is involved in manufacturing of Pistons Pins and Piston Rings.
 - c. During the visit, it was observed that the effluent treatment plant installed by the industry was in operation. The industry has installed ETP for treatment of effluent generated from the final outlet of effluent treatment plant of chrome section, common stream of phosphating, tin plating, cooling tower blow down, washing of components, floor washing etc. The ETP is comprising of Oil & Grease removal tank,

Equalization Tank, Dissolved Air Floatation, Tube settler, Multi Grade Filter, Activated Carbon Filter.

- d. The industry has installed STP for treatment of domestic effluent generated from the premises, adjoining to the ETP and was in operation at the time of visit. The STP is consisting of collection tank, Aeration Tank -1 & 2, Tube Settler, Treated Water Tank, Multi Grade Filter and Activated Carbon Filter.
- e. The industry has provided a Rain Water collection tank adjoining to the STP and ETP. Effluent was found lying stored in the tank.
- f. The industry has provided 3 no. piezometers nearby the Green Belt/ plantation area, where combined effluent from ETP and STP is being utilised.
- g. Trade effluent samples were collected u/s 21 of the Water (Prevention and Control of Pollution) Act, 1974 from the following locations:
 - i. Inlet of ETP
 - ii. Outlet of ETP
 - iii. Outlet of STP
 - iv. Aeration tank of STP
 - v. Combined treated ETP and STP outlet
 - vi. Rainwater collection tank

- vii. Piezometers 1&2
3 sets of samples were collected. 1st set of samples was sent to SAI lab, Thapar University, Patiala, 2nd set of samples were sent to Punjab Pollution Control Board, Head Office Lab, Patiala and 3rd set of samples was given to the industry for analysis. The analysis results are awaited.

- h. The stack emission samples were taken u/s 26 of the Air (Prevention and Control of Pollution) Act, 1981 from the following stacks:-
 - i. Common stack of 4 no. induction furnaces (Capacity of each furnace is 1 T/heat)
 - ii. Common stack of SK-1 and SK-2 of melting furnace.
 - iii. De-chlorination furnace
 - iv. Grinding unit of ring foundry.
The stack samples were sent to Punjab Pollution Control Board, Head Office lab for analysis. The results are awaited.

- i. The industry has submitted permission from PWRDA for abstraction of ground water @ 24000 KL/Month. The industry has submitted record of fresh water consumption from the borewells installed from 01.04.2023 to till date.

- j. The industry is maintaining record of operation of ETP & STP and has submitted the record of ETP outlet, energy meter readings, ETP and STP chemical consumption details from 01.04.2023 to till date.
 - k. The industry is maintaining record of hazardous waste generated and disposed from 01.04.2023 to till date and has also submitted made an agreement with various hazardous waste recyclers.
 - l. The industry has submitted copy of raw material procurement, copy of Environmental Clearance obtained from State Competent Authority, Govt. of Punjab.
 - m. The industry has submitted copies of analysis reports of effluent as well as air sample done in the last one year.
 - n. The representative of the industry informed that they have hired 3rd party to carry out water audit of the industry. The industry has submitted copy of letter of intent, which is enclosed.
7. It is submitted that the analysis reports submitted by the Appellant at the time of inspection would reveal that the Appellant has ensured that its effluents and emissions meet the prescribed standards. Copies of the sample reports since March, 2023 have already been

provided as Annexure A/11 (Colly) on pages 96 to 206 of the Appeal. True copies of the sample reports of the effluents and emissions generated by the Appellant in October and November, 2022 are appended herewith and marked as **Annexure A-17 (Colly) on pages 39 to 83.**

8. The Appellant also submitted certain additional documents which were required by the Joint Committee. The Appellant submitted a letter dated 09.09.2023 along with certain documents as required by the Joint Committee. The Appellant also provided clarifications wherever sought by the members of the Joint Committee.

True copy of the Letter dated 09.09.2023 sent by the Appellant to the Joint Committee is appended herewith and marked as **Annexure A-18 on page 84.**

9. The Appellant seeks to address the observations made by the Joint Committee in respect of the alleged issues highlighted during the inspection held on 07.07.2023. The observation made by the Joint Committee along with the submission of the Appellant are provided in a tabular form for the convenience of this Hon'ble Tribunal :-

Sr. No.	Observation of the PPCB Officers during visit to industry on 07.07.2023 as reported in communication	Status given by the industry vide its letter bearing no. 226 dated 09.09.2023	Status observed by the Joint Committee as on 08.09.2023	Submission by the Appellant
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	dated 18.08.2023 by PPCB			
1.	The industry has not provided any water meter on the inlet of main ETP	We have flow meter at inlet of the ETP and monitoring it on regular basis	The industry has now provided EMF at the inlet of main ETP.	The Appellant seeks to rely upon the findings of the analysis report of the effluent discharged from the ETP which shows that the Appellant has always ensured that it meets the standards prescribed for discharge of effluents. The Appellant seeks to place reliance upon page 136, 137, 138 of the Appeal wherein, the results of analysis of samples collected from combined outlet of ETP and STP are provided. It is submitted that

				<p>the samples analysed in the said reports were collected on 29.06.2023, 20.07.2023 and 09.03.2023. i.e. both before and after the inspection conducted on 07.07.2023. Therefore, it is humbly submitted that since the Appellant has always ensured to meet the norms prescribed for effluent discharge, there is no environmental pollution which occurred due to the alleged non-compliance stated herein.</p>
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2.	Dozing pumps for equalisation tanks were found out of order. The industry was found imparting alum manually in collection tanks only.	Dozing process for Alum & Caustic is being carried out by dosing pumps for treatments of the effluent.	The dosing pumps have now been repaired and were operational during the present visit.	It is submitted that the dozing pumps were available and due to ongoing upgradation works, the chemical dozing work was carried out manually. Further, the analysis reports of the sample collected on 29.06.2023, 20.07.2023 and 09.03.2023 from the outlet of combined ETP and STP which are annexed at pages 136, 137 and 138 show that the Appellant was ensuring to meet the prescribed standards for effluent even during the upgradation phase.
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3.	The clarifier of ETP was found filled with sludge, showing improper working of the same.	Please note that this is not a clarifier. This process is called Dissolved Air Flootation (DAF) which is intended to remove sludge from the top with the help of revolving scooper. Clear water is taken out from centre of the DAF to the tube settler followed by MGF and ACF.	Two DAFs were installed at site, which were given name Clarifier (SDF). The industry was asked to modify this name as per the treatment. The ETP is batch type and at the time of visit the DAFs were not in operation. Effluent samples have been collected from the inlet and outlet of ETP. Based upon analysis results, efficiency of ETP shall be adjudged.	It is submitted that ETP installed by the Appellant is a batch treatment plant. Hence, the DAF will operate only when the batch is prepared in the reaction tanks as per prescribed process. Further, DAFs are in operational and working condition. Therefore, the observation made by the PPCB on 07.07.2023 regarding the collection of sludge is not a violation and is merely the type of treatment process followed by the Appellant. As stated in
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				the preceding paragraphs the Appellant is meeting the prescribed norms which can be verified from the sample analysis reports annexed on pages 136, 137 and 138 of the Appeal.
4.	The industry has removed the tube settler of ETP, as the same was damaged	We have installed tube settler to improve our effluent treatment process	New tube settler has been installed by the industry for treatment as one of the components of ETP.	The Appellant had adequate capacity of the clarifier to manage the sludge removal for clear water. Since, the Appellant was in undertaking upgradation process for the tube settler, the same was removed. As submitted by the Appellant in its response dated 23.07.2023 to the show

				<p>cause notice dated 19.07.2023, the Appellant had deployed trained operator for 24x7 maintenance of ETP. In view of the same, the Appellant has ensured to meet the prescribed standards which is evident from the sample analysis reports available on pages 136, 137 and 138.</p>
5.	<p>During visit, the water in aeration tank of STP was found blackish showing a lot of dead mass.</p>	<p>We have improved our aeration process for STP and achieving the results as per prescribed standards.</p>	<p>Effluent samples have been collected from the inlet & outlet of STP. Based upon analysis results, efficiency of the aeration</p>	<p>It is submitted that the Appellant has already upgraded its diffusers and air blowers for effective aeration in June, 2023 i.e., before the inspection</p>

			tank of STP shall be adjudged.	held on 07.07.2023. In view of the upgradation steps taken by the Appellant, the samples collected from the outlet of combined ETP and STP on 29.06.2023, 20.07.2023 and 09.03.2023 meet the prescribed standards.
6.	The industry was found discharging its wastewater of STP directly from tube settler to final disposal area, bypassing the MGF and ACF.	The wall height has been increased further for the treatment water trench to make sure that the treated water doesn't go to final treatment tank without passing through MGF and ACF. All parameters of the water are under	The industry has increased the wall height to stop the treated water to bypass final treatment tank.	The industry has increased the wall height to stop the treated water to bypass final treatment tank.

		prescribed limits as per PPCB norms.		
7.	The sludge drying beds of STP were found full of wastewater.	Owing to heavy rains and flood like situation in Bahadurgarh and its adjoining regions, lot of water got accumulated in the green area and STP sludge drying beds due to side showers. We have completely removed the water and re-treated through STP process. Treated water and sludge is being used as manure in horticulture activities.	No sludge was found in sludge drying beds of STP.	It is submitted that the water from side showers was collected in the sludge drying beds due to unprecedented rains which took place in the region immediately prior to the inspection conducted on 07.07.2023. The Appellant seeks to place on record the news articles and photographs which show that the region where the Appellant is operating witnessed unprecedented rains and floods. True copy of the newspaper

				articles and photographs showing floods in the area are attached as Annexure A – 19 (Colly) on pages 85 to 91.
8.	The industry has provided new sapling in plantation area. However, the treated water was found in stagnated condition due to very less plantation.	The industry is maintaining green area (lawn cover, tree plantation etc.) and has planted more than 2000 nos. and additional 1000 nos. of plants in the premises.	Using the Karnal Technology, Unit has planted a monoculture plantation (Eucalyptus) in an area of around 6 acres that has not been effectively developed and maintained. Fresh plantation, however, was noticed in some places. Additionally, the unit has made decent attempts to plant trees in	The Appellant has maintained green area and has planted more than 2000 nos. of plants in the premises.

			the surrounding area within the premises.	
9.	The industry has installed 4 nos. induction furnaces, which are equipped with top section hood, followed by wet scrubber, as APCD. During visit wet scrubber was found not in operation	Due to heavy rains and flood like situation in Bahadurgarh and its adjoining regions, the panel of APCDs was affected and the same was rectified by the maintenance team on urgent basis. Now all the APCD's are in running condition.	Wet scrubber was found operational. Emission sample has been collected. Based upon analysis results, efficiency of APCD shall be adjudged.	The newspaper articles and photographs showing the unprecedented rains and floods faced by the Appellant just before the inspection show that the APCD of the Appellant was affected due to the rains.
10.	The industry has installed 3 nos. melting furnaces, operating on PNG. The same are equipped with top suction hoods, followed by wet scrubber as APCD. During visit, wet scrubber was found not in operation.			
11.	The industry has provided U tube manometers across different	We have rectified and replaced the U tube	The industry has now provided U-tube	The Appellant has rectified and replaced

	parts of APCD. All of these were found out of order.	Manometers. Now manometers are in working condition.	manometers with APCDs.	the U tube Manometers.
12.	The industry has provided around 60 nos. holding furnace to hold molten metal for casting. The same were provided with suction system to capture fumes from molten metal. During visit, the suction channel was found damaged and suction capacity was found very less.	Please note that these are not air pollution control devices. It is a ventilation system which is provided for air exchanges from the working area for comfortable working environment.	The point needs detailed examination.	It is submitted that the system provided by the Appellant are not air pollution control devices and not part of the Air Consent. It is a ventilation system which is provided for air exchange from the working area for comfortable working environment.
13.	The industry has not provided any water meters for its metal surface treatment plants i.e. phosphating and chrome plating. No record of fresh	We are having water consumption meter on borewell and feeding point of RO to process all machines at a	The industry has not yet provided water meters for its metal surface treatment plants i.e. phosphating	It is submitted that the Appellant has already provided the water meters at Phosphating, & Chrome

	<p>water used; chemical used is maintained.</p>	<p>single point. We are also, maintaining the records of water consumption & chemical consumption in SAP system. We are in process of carrying out water audit of the entire plant through competent agency and the purchase order for the same has already been released. We will submit the water audit report to your office after completion of the same.</p>	<p>& chrome plating separately.</p>	<p>Plating. The Appellant had showed the installed water meters to the members of the Joint Committee at the time of inspection. Therefore, the observation made on 08.09.2023 was already complied with. Further the records of water consumption have been maintained on daily basis and the same were provided to the PPCB during the inspection, as recorded in the interim report.</p>
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16.	The industry shall get its water balancing carried out, within 15 days and submit the same to the Board.	We are in process of carrying out water audit of the entire plant through competent agency and purchase order for the same has already been released. We will submit the water balance to your office after completion of the same by Oct, 2023.	Water balance yet to be carried out by the industry.	The Punjab Water Regulation & Development Authority, Punjab has granted NOC to the Appellant which is valid upto 04.07.2026. In terms of the guidelines issued in January, 2023, the Appellant is submitting its water consumption details to authority regularly and is depositing Water Extraction Charges (around Rs 2.5 lac) on monthly basis. Further, the Appellant is consuming the water strictly as per the quantity permitted for
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				<p>abstraction as per the NOC.</p> <p>Further, the Appellant is in the process of carrying out detailed water mapping of plant through competent agency and work has been already started at site. The study would be completed by October, 2023 and reports will be submitted to PPCB office.</p>
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10. In view of the aforesaid it is submitted that :—

- a. As observed by the Joint Committee, the Appellant has already rectified all the alleged housekeeping issues which were raised by the Respondent, PPCB during its inspection on 07.07.2023.
- b. The sample analysis reports of samples collected since the October, 2022 to July, 2023 show that the Appellant has

always been an environmentally compliant industry and has ensured that it meets the environmental norms prescribed for the discharge of its effluents and emissions.

- c. Even on the date of inspection i.e., 07.07.2023 when the alleged lapses were observed by the Respondent, the Appellant was meeting the norms prescribed for discharge of effluents and emissions which is evident from the analysis reports of the samples collected on 29.06.2023 and 20.07.2023 i.e., before and after the date of inspection.
- d. There is no material on record which could show that the Appellant has failed to meet the norms prescribed for effluents and emissions and as a result caused any environmental damage due to its activities.
- e. Therefore, the present case is definitely not one where any environmental damage would have been caused due to the alleged non-compliance of environmental conditions prescribed by the Respondent under the CTOs issued till date.

11. In view of the foregoing paragraphs it is humbly prayed that the present Appeal is allowed and the Impugned letter dated 18.08.2023 bearing reference no. 6250, along with Letter Nos. 6531 and 6529 dated 25.08.2023 issued by PPCB revoking the CTOs issued under the Air Act and Water Act respectively, in furtherance of the Impugned Letter are quashed/ cancelled.

FILED BY:



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SHARDUL AMARCHAND MANGALDAS AND CO.
ADVOCATES FOR THE APPELLANT
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M.: 8800491477

DATE: 20.09.2023

PLACE: NEW DELHI

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
APPEAL NO. 19 OF 2023**

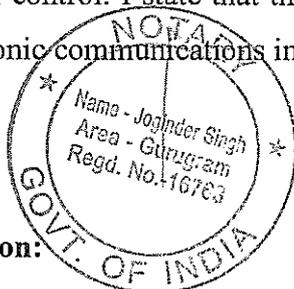
IN THE MATTER OF:

Federal Mogul Goetze (India) Limited	Versus	...Appellant
Punjab Pollution Control Board		...Respondent

AFFIDAVIT

I, Khalid Iqbal Khan, S/o Late Mr. A. J. Khan, aged about 55 years, authorised signatory of the Appellant, having office at 10th Floor, Paras Twin Towers, Tower B, Golf Course Road, Gurgaon presently at the said address, do solemnly affirm and declare as under:

1. That I am fully acquainted with the facts and circumstances of the matter and am duly authorized to swear this affidavit on behalf of the Appellant.
2. That the contents of the accompanying Reply/Objections filed on behalf of the Appellant are true and correct to the best of my knowledge and have been drafted by the counsel on my instructions and nothing material has been concealed therefrom.
3. That the Annexures annexed with the accompanying Reply/Objections are either true copies of their original or true printouts.
4. I am advised to state that the conditions of Section 65B of the Indian Evidence Act, 1872 are complied with, in filing in the accompanying Reply/Objections. I state that I have taken printout of the relevant page and information from the World Wide Web (Internet) as downloaded by me on my computer system and no manipulations have been done. I state that printout(s) were taken using a computer, which was operating properly and under my lawful control. I state that the said computer is being regularly used to send e-mails and electronic communications in the ordinary course of its use.



ATTESTED

JOGINDER SINGH
Advocate & Notary Public
Tehsil Wazirabad, Gurugram Haryana

(Signature)
DEPONENT

Verification:

I, the abovenamed deponent do hereby verify that all the facts mentioned in the affidavit are true to my knowledge and that no part thereof is false and nothing material has been concealed therefrom.

Verified at Gurgaon on this 15th day of September, 2023

15 SEP 2023

(Signature)
DEPONENT

TENNECO

ANNEXURE A-13

Federal-Mogul Goetze (India) Limited,
A Tenneco Group Company,
Rajpura Road, Bahadurgarh,
PATIALA 147021 (Punjab) INDIA
Ph. 9781922072

PAT : FMGIL : PPCB : 214
August 31, 2023

The Environmental Engineer,
Punjab Pollution Control Board,
Zonal Office – 1,
Vatavaran Bhawan,
Nabha Road,
PATIALA – 147 001



31/8/2023

SUB. : Deposition of Environment Compensation

Reference: 1. Your letter No. 6250 dated 18.08.2023
2. Appeal no.-19/2023 (I.A.No. 682/2023)

Dear Sir,

This has reference to above.

We are enclosing herewith a cheque bearing no. 944786 dated 31.08.2023 amounting to Rs. 50,00,000/- (Rupees fifty lacs only) in favour of "Environmental Engineer, Punjab Pollution Control Board, Regional Office, Patiala" towards environment compensation.

Kindly acknowledge the receipt.

Thanking you,

Yours faithfully,
for FEDERAL MOGUL GOETZE (INDIA) LTD.

Authorised Signatory

Encls. a/a

Mannoy

TRUE COPY



BOOTH NO 72 LELA BHAWAN MARKET
PATIALA - 147001, PUNJAB

RTGS / NEFT IFSC : HDFC0000116

A/C payee

31082023

DDMMYYYY
Valid for 3 months only

CONTS-BLUE

Pay Environmental Engineer, Punjab Pollution Control Board, Regional office, Patiala By Order
आदेश अनुसार

Rupees रुपये Fifty lakh only

अदा करें

₹ 50,00,000/-

PIUE

SES:MASAI/CV/CTS-2010010618

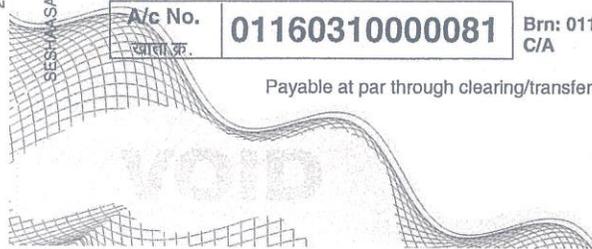
A/c No.
खाता क्र.

01160310000081

Brn: 0116 Pdt: 031
C/A

For FEDERAL MOGUL GOETZE INDIA LTD

Payable at par through clearing/transfer at all branches of HDFC BANK LTD



Signature

Signature

Authorised Signatories
Please sign above / कृपया यहाँ हस्ताक्षर करें

TRUE COPY

Signature

⑈944786⑈ 147240002⑈ 900046⑈ 30

TENNECO

O/C

Federal-Mogul Goetze (India) Limited,
A Tenneco Group Company,
Rajpura Road, Bahadurgarh,
PATIALA 147021 (Punjab) INDIA
Ph. 9781922072

PAT : FMGIL : PPCB : 4470

September 05, 2023

The Environmental Engineer,
Punjab Pollution Control Board,
Zonal Office - 1,
Vatavaran Bhawan,
Nabha Road,
PATIALA - 147 001

Received
Se
5/9/2023


SUB. : Submission of Original Bank Guarantee

- Reference:** 1. Your letter No. 6250 dated 18.08.2023
2. Appeal no.-19/2023 (I.A.No. 682/2023)
3. Our letter no.-FMGIL:PPCB:4469 dated 04.09.2023

Dear Sir,

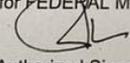
This has reference to our letter no.-FMGIL:PPCB:4469 dated 04.09.2023

We are enclosing herewith a "Original Bank Guarantee" no. **002BG03232450001** dated 02.09.2023 amounting to Rs. 100,00,000/- (Rupees One Crore only) in favour of Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road, Patiala".

Kindly acknowledge the receipt.

Thanking you,

Yours faithfully,
for FEDERAL MOGUL GOETZE (INDIA) LTD.


Authorized Signatory

Encls. a/a

Corporate Identity Number : L74899DL1954PLC002452
Regd. Office : DLF Prime Towers, 10 Ground Floor, F 79 & 80, Okhla Phase - I, New Delhi - 110 020
Tel. : (91-11) 49057597 • Fax : (91-11) 49057597

**FEDERAL MOGUL
GOETZE INDIA**
Bahadurgarh, Patiala-147021 (Punjab)



TRUE COPY

YES BANK

CIN: L65190MH2003PLC143249

02-SEP-23

Punjab Pollution Control Board
Vatavaran Bhawan, Nabha Road,
Patiala, Punjab-147001

Our reference : 002BG03232450001
Issue date : 02-SEP-23
Applicant : FEDERAL-MOGUL GOETZE (INDIA) LIMITED
Guarantee amt. : INR10,000,000.00
Amt. in words : INDIAN RUPEES TEN MILLION ONLY
Stated Expiry date : 30-SEP-23
Stated Claim Expiry date : 30-SEP-23

Dear Sir/ Madam,

Please find enclosed the captioned guarantee duly issued by YES Bank ("the Bank").

The beneficiary of this guarantee is entitled to confirm the authenticity of this guarantee directly by contacting the issuing branch or any of below controlling office:

YES Bank Limited
Yes Bank House,
Off western express highway,
Santacruz east,
Mumbai - 400055.
Road,

YES Bank Limited,
NOC Gurgaon - BG desk,
DLF Cyber City, 3rd floor,
Building No. 8 A,
Gurgaon - 122002.

YES Bank Limited
NOC Chennai - BG desk,
One Indiabulls Park,
4th Floor, Tower B,
Plot No. 14, 3rd Main

Ambattur Estate,
Chennai - 600 058.

This guarantee is to be returned immediately post its expiry. Please note that any communication/demand under this guarantee should be specifically made by the official who is authorised under the guarantee and should be made in writing to the issuing branch unless otherwise specified in the enclosed guarantee.

It is confirmed that

- 1) Mr. ANKUR SRIVASTAVA
- 2) Ms. KHUSHBOO YADAV

who have signed the above guarantee, are authorised to sign the same on behalf of the Bank.

For YES Bank Limited

Rajiv Bhardwaj
(Authorised Signatory)



DATE : 02-SEP-23
PLACE : YES BANK LTD - GURGAON BRANCH

Danny

Gurgaon Branch: YES Bank Limited, G-5, Fortune Global Arcade, Sikandarpur, Mehrauli Gurgaon - 122002, India
Tel: +91(124)4069000 Fax: +91(124) 4069900
Regd. Office: YES BANK LIMITED, YES BANK House, Off Western Express Highway, Santacruz East, Mumbai - 400055

TRUE COPY

Bond



Indian-Non Judicial Stamp Haryana Government



Date :30/08/2023
30

Certificate No. G0302023H191



Stamp Duty Paid : ₹ 300
(Rs. Only)

GRN No. 106523580



Penalty : ₹ 0
(Rs. Zero Only)

Deponent

Name: Yes Bank Ltd

H.No/Floor : Na

Sector/Ward : Na

Landmark : Na

City/Village : Gurugram

District : Gurugram

State : Haryana

Phone : 99*****57



Purpose : BANK GUARANTEE to be submitted at Others

THIS NON-JUDICIAL STAMP PAPER FORMS PART AND
PARCEL OF BANK GUARANTEE / BANK GUARANTEE
AMENDMENT DATED 02/09/2023 ISSUED UNDER
REF NO: 002BG03222450001
IN FAVOUR OF PUNJAB POLLUTION CONTROL BOARD
BY YES BANK LTD, GURUGRAM.
ON BEHALF OF FEDERAL-MOGUL COETZE (INDIA) LTD
(APPLICANT).

For YES BANK LTD.

Ankur Srivastava
Authorised Signatory
Desig.: Assistant Vice President
Sign. Code: D1443366



For YES BANK LTD.
Khushboo Yadav
Authorised Signatory
Desig.: Deputy Manager
Sign. Code: G15201103

Manoj

TRUE COPY

BANK GUARANTEE NO: 002BG03232450001

DATED: 02-SEP-2023

BANK GUARANTEE

TO,
PUNJAB POLLUTION CONTROL BOARD
VATAVARAN BHAWAN, NABHA ROAD,
PATIALA, PUNJAB-147001

Guarantee No. 002BG03232450001

Dear Sir,

This Bank Guarantee ("Guarantee") is made and executed at New Delhi on this the 02nd Day of September, 2023; by YES Bank Limited, a company incorporated under the Companies Act, 1956 and a Banking Company within the meaning of Banking Regulation Act, 1949 and having Registered Office at YES BANK LIMITED, YES BANK House, Off Western Express Highway, Santacruz East, Mumbai - 400055 and one of its branches at Fortune Global Arcade, Sikanderpur Mehrauli Gurgaon Road, Gurgaon, Haryana-122002 (hereinafter referred to as the "Bank" which expression unless repugnant to the context or meaning thereof, shall mean and include its successors and assigns)

In Favour Of

Punjab Pollution Control Board, a state government body constituted by the Punjab Government and having its registered office at Vatavaran Bhawan, Nabha Road, Patiala, Punjab-147001 (hereinafter referred to as "Beneficiary/ PPCB" (which expression shall, unless it be repugnant to the context or meaning thereof, mean and include its executors, successors and assigns).

WHEREAS

- A. Federal-Mogul Goetze (India) Limited a company incorporated under the Companies Act, 1913 and having its registered office at DLF Prime Towers, 10 Ground Floor, F-79 & 80, Okhla Phase - I, New Delhi South Delhi-110020 IN (hereinafter referred to as "Company" (which expression shall, unless it be repugnant to the context or meaning thereof, mean and include its executors, successors and assigns) had received a notice from PPCB dated 18th August, 2023 received on 21st August, 2023 (hereinafter referred to as the "Notice") conveying its decision to revoke the consent to operate of the Patiala plant of the Company and imposing environment compensation along with furnishing a Bank Guarantee in favour of PPCB.
- B. The Company filed an appeal before the National Green Tribunal (NGT) against the aforesaid Notice and NGT has issued an order dated 29th August, 2023 (hereinafter referred to as the "Order") allowing the Company to continue its operations until the next date of hearing scheduled on 13th September, 2023. It is a condition of the Order that the Company shall furnish a bank guarantee in favour of the Beneficiary to secure INR 1,00,00,000.00 (Indian Rupees One Crore only).
- C. Therefore, at the request of the Company, the Bank has agreed to execute this Bank Guarantee in favour of the Beneficiary, as provided hereunder.

Now Therefore This Deed of Guarantee Witness as follows:

1. In consideration of the premises aforesaid, the Bank hereby undertakes to pay to the Beneficiary a sum of INR 1,00,00,000.00 (Indian Rupees One Crore only) (Guarantee Amount), in the event the remediation measures are not completed by the Company to the satisfaction of PPCB.

For YES BANK LTD.

Authorized Signatory
Ankur Srivastava:
Desig.: Assistant Vice President:
Sign. Code: D1443366



For YES BANK LTD.
Authorized Signatory
Khushboo Yadav
Desig.: Deputy Manager
Sign. Code: G15201103

TRUE COPY
Page 1 of 2

BANK GUARANTEE NO: 002BG03232450001

DATED: 02-SEP-2023

2. The Bank hereby undertakes to pay the Guarantee Amount, on demand, on receipt of claim made in writing by the Beneficiary, stating that the remediation measures have not been undertaken by the Applicant.
3. This Guarantee shall become void due to any change in the constitution of either the Bank or the Beneficiary or their respective amalgamations, absorption or merger with any other body corporate and the Bank and/or the Company shall not be liable to such new entity.
4. The invocation of this Guarantee shall be made by a letter issued by the Beneficiary to Bank and delivered personally or sent by registered post to the Bank and received duly acknowledged by Bank with a copy to the Company on or before 30-SEP-2023 (claim expiry date).
5. This Guarantee shall come into force from the date of issuance of this Guarantee and shall remain in full force till 30-SEP-2023. Unless a claim is lodged with the Bank on or before the date of expiry of the Guarantee i.e. on or before 30-SEP-2023, all rights of the Beneficiary under this Guarantee shall be forfeited and Bank shall be relieved from all liabilities, thereafter.
6. This Deed of Guarantee and the rights and obligations thereunder shall be construed and governed by the laws of India for the time being in force and shall be subject to the jurisdiction of the Courts of New Delhi only.
7. The Bank hereby declares that it has the full power to issue this Guarantee in favour of the Beneficiary and the undersigned has full power and authority to execute this Guarantee on behalf of the Bank.

All claims under this Guarantee shall be payable at YES BANK Limited, Fortune Global Arcade, Sikanderpur Mehrauli Gurgaon Road, Gurgaon, Haryana-122002.

Notwithstanding anything to the contrary contained herein:

1. Our liability under this Guarantee shall not exceed INR 1,00,00,000.00 (Indian Rupees One Crore only).
2. This Guarantee shall be valid up to 30-SEP-2023.
3. We are liable to pay the guaranteed amount or any part thereof under this bank guarantee only and only if a written claim or demand, served by you in accordance with the terms of this bank guarantee, is received by us on or before 5 P.M on or before 30-SEP-2023 at YES BANK Limited, Fortune Global Arcade, Sikanderpur Mehrauli Gurgaon Road, Gurgaon, Haryana-122002. Thereafter, your right to claim under this bank guarantee shall be forfeited once and forever and we shall be relieved from all our liabilities hereunder irrespective of whether the original bank guarantee has been returned to us or not."

FOR YES BANK LIMITED

AUTHORIZED SIGNATORY

PLACE: Ankur Srivastava

DATE: Desig.: Assistant Vice President

NAME: Sign. Code: D1443366

DESIGNATION:



FOR YES BANK LIMITED

AUTHORIZED SIGNATORY

PLACE: Khushboo Yadav

DATE: Desig.: Deputy Manager

NAME: Sign. Code: G15201103

DESIGNATION:

Khushboo Yadav

TRUE COPY

Page 2 of 2



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਜ਼ੋਨਲ ਦਫਤਰ-1, ਵਾਤਾਵਰਣਭਵਨ, ਨਾਭਾਰੋਡ, ਪਟਿਆਲਾ-147001



Phone no. 0175-2301182

e-mail : ppcbsee_zp1@yahoo.com

ਨੰਬਰ 65291

ਮਿਤੀ 25/8/23

REGISTERED

To

M/s Federal Mogul Goetze (India) Limited
Rajpura Road Bahadurgarh,
Patiala

Sub: Revocation of 'consent to operate' granted under the provisions of Water (Prevention & Control of Pollution) Act, 1974 - M/s Federal Mogul Goetze (India) Limited, Rajpura Road Bahadurgarh, Patiala.

Whereas, it is obligatory on the part of the industry to obtain the consent to establish (NOC) of the Board as required u/s 25 of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981, for its establishment.

And whereas, it is mandatory on the part of the industry to obtain the consent of the Board to operate an outlet as required u/s 25 of the Water (Prevention & Control of Pollution) Act, 1974 for discharge of effluents arising from its premises.

And whereas, it is also mandatory on the part of the industry to provide adequate and appropriate effluent treatment facilities, so as to contain the various pollutants within the standards laid down by the Board, in the effluent discharged by the industry.

And whereas, the industry has obtained the consent to operate under the Water Act, 1974 vide no. CTOW/Varied/PTA/2019/9185277 dated 25.03.2019, valid upto 31.03.2024 for manufacturing of Pistons @ 10 MTD, Piston Pins @ 4 MTD & Piston Rings @ 3.74 MTD, subject to the suitable conditions mentioned therein.

And whereas, earlier the industry was issued show cause notice for revocation/cancellation of consent to operate granted under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 to the industry vide letter No. 1464 dated 01.03.2023 with an opportunity to show cause in writing within 15 days due to violations mentioned in the said show cause notice.

And whereas, the industry was visited surprisingly by the officers of the Board on 07/07/2023 and during visit, it was observed as under:-

1. The Industry was found in operation.
2. The industry has provided a small ETP for treatment of Waste Water generated from chrome section.
3. During visit, the ETP was found in operation.
4. The treated effluent from this small ETP is then sent to final ETP.
5. The industry has not provided any water meter on inlet of main ETP.
6. Dozing pumps for equalization tanks were found out of order. The industry was found imparting alum manually in collection tank only.
7. The clarifier of ETP was found filled with sludge, showing improper working of same.
8. The industry has removed the tube settler of ETP, as the same was damaged.
9. The industry has also installed STP plant having components-equalization tanks- Aeration -Tube settler-Multi grade filter- ACF.
10. During visit, the water in aeration tank was found blackish, showing a lot of dead mass.
11. The industry was found discharging its waste water of STP directly from tube settler to final disposal area, by passing the MGF & ACF.
12. The industry has provided water meters on outlet of STP & ETP and record was found maintained.
13. The sludge drying beds were found full of waste water.
14. The industry has provided new sapling in the plantation area. However, the treated water was found in stagnated condition due to very less plantation.

TRUE COPY

15. The industry has installed 4 no. induction furnaces, which are equipped with top section hood, followed by wet scrubber, as APCD. During visit wet scrubber was found not in operation. 34
16. The industry has installed 3 no. melting furnaces, operated on PNG. The same are equipped with top suction hoods, followed by wet scrubber as APCD. During visit, wet scrubber was found not in operation.
17. The industry has provided u-manometers across different parts of APCD. All of there were found out of order.
18. The industry has provided around 60 no. holding furnace to hold molten metal for casting. The same were provided with suction system to capture fumes from molten metal. During visit, the suction channel was found damaged and suction capacity was found very less.
19. The industry has not provided any water meters for its metal surface treatments plants i.e. phosphating & chrome plating. No record of fresh water used, chemical used is maintained.
20. The metal surface sections were equipped with fume extraction system, which were found in operation, followed by wet scrubber.

And whereas, the industry has failed to comply with the conditions of consent granted to it under the provisions of the Water (Prevention & Control of Pollution) Act, 1974. Thus, violating the provisions of said Act / Rule intentionally and deliberately.

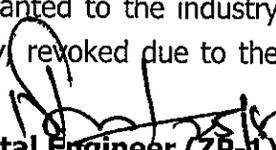
And whereas, the industry has thus violated the provisions of Water (Prevention & Control of Pollution) Act, 1974. And whereas, show cause notice for revocation of the consent to operate granted under Water (Prevention & Control of Pollution) Act, 1974 and cancellation of consent to operate granted under the Air (Prevention & Control of Pollution) Act, 1981 and Notice to issue directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 31-A of the Air (Prevention & Control of Pollution) Act, 1981 was issued vide letter No. 5099 dated 19.07.2023 to the industry with an opportunity of personal hearing before the Chairman of the Board on 25.07.2023.

And whereas, after hearing the officers of the Board and the representatives of the industry, amongst other decisions, the Chairman of the Board decided that consents to operate granted to the industry under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 be revoked/cancelled.

And whereas, the proceedings of the said hearing were conveyed to the industry vide Board's letter no. 6250 dated 18.08.2023 for compliance.

And whereas in compliance to the decision of the personal hearing, it has been decided to revoke the consent to operate granted to the industry under the provisions of the Water (Prevention & Control of Pollution) Act, 1974.

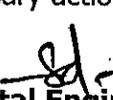
As such, in exercise of the powers conferred upon the Board under the Water (Prevention & Control of Pollution) Act, 1974, the consent to operate granted to the industry under the Water (Prevention & Control of Pollution) Act, 1974, is hereby revoked due to the above said reasons.

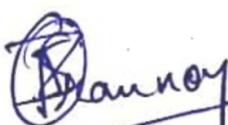

Environmental Engineer (ZP-1)
For & on behalf of
Punjab Pollution Control Board

Endst. No. _____

Dated _____

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Patiala for information and necessary action.


Environmental Engineer (ZP-1)
For & on behalf of
Punjab Pollution Control Board



TRUE COPY



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ਜ਼ੋਨਲ ਦਫਤਰ-1, ਵਾਤਾਵਰਣਭਵਨ, ਨਾਭਾਰੋਡ, ਪਟਿਆਲਾ-147001



LIFE
Lifestyle for
Environment

Phone no. 0175-2301182

e-mail : ppbsee_zp1@yahoo.com

ਨੰਬਰ 6531

ਮਿਤੀ 25/8/23

REGISTERED

To

M/s Federal Mogul Goetze (India) Limited
Rajpura Road Bahadurgarh,
Patiala

Subject: Cancellation of consent to operate granted under the provisions of Air (Prevention & Control of Pollution) Act, 1981 - M/s Federal Mogul Goetze (India) Limited, Rajpura Road Bahadurgarh, Patiala.

Whereas, it is obligatory on the part of the industry to obtain the consent to establish (NOC) of the Board as required u/s 25 of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981, for its establishment.

And whereas, it is mandatory on the part of the industry to obtain the consent of the Board to operate to operate an outlet as required u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981 for discharge of emissions generated from its premises.

And whereas, it is also mandatory on the part of the industry to provide adequate and appropriate air pollution control device, so as to contain the various pollutants within the standards laid down by the Board in the emissions discharged by the industry.

And whereas, the industry has obtained the consent to operate under the Air (Prevention & Control of Pollution) Act, 1981 vide no. CTOA/Renewal/PTA/2022/16844182 dated 18.01.2022, valid upto 30.09.2024 for manufacturing of Pistons @ 10 MTD, Piston Pins @ 4 MTD & Piston Rings @ 3.74 MTD, subject to the suitable conditions mentioned therein.

And whereas, earlier the industry was issued show cause notice for revocation/cancellation of consent to operate granted under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 to the industry vide letter No. 1464 dated 01.03.2023 with an opportunity to show cause in writing within 15 days due to violations mentioned in the said show cause notice.

And whereas, the industry was visited surprisingly by the officers of the Board on 07/07/2023 and during visit, it was observed as under:-

1. The industry was found in operation.
2. The industry has provided a small ETP for treatment of Waste Water generated from chrome section.
3. During visit, the ETP was found in operation.
4. The treated effluent from this small ETP is then sent to final ETP.
5. The industry has not provided any water meter on inlet of main ETP.
6. Dozing pumps for equalization tanks were found out of order. The industry was found imparting alum manually in collection tank only.
7. The clarifier of ETP was found filled with sludge, showing improper working of same.
8. The industry has removed the tube settler of ETP, as the same was damaged.
9. The industry has also installed STP plant having components-equalization tanks- Aeration -Tube settler-Multi grade filter- ACF.
10. During visit, the water in aeration tank was found blackish, showing a lot of dead mass.
11. The industry was found discharging its waste water of STP directly from tube settler to final disposal area, by passing the MGF & ACF.
12. The industry has provided water meters on outlet of STP & ETP and record was found maintained.
13. The sludge drying beds were found fuel of waste water.
14. The industry has provided new sapling in the plantation area. However, the treated water was found in stagnated condition due to very less plantation.

TRUE COPY

(Signature)

15. The industry has installed 4 no. induction furnaces, which are equipped with top section hood, followed by wet scrubber, as APCD. During visit wet scrubber was found not in operation.
16. The industry has installed 3 no. melting furnaces, operated on PNG. The same are equipped with top suction hoods, followed by wet scrubber as APCD. During visit, wet scrubber was found not in operation.
17. The industry has provided u-manometers across different parts of APCD. All of there were found out of order.
18. The industry has provided around 60 no. holding furnace to hold molten metal for casting. The same were provided with suction system to capture fumes from molten metal. During visit, the suction channel was found damaged and suction capacity was found very less.
19. The industry has not provided any water meters for its metal surface treatments plants i.e. phosphating & chrome plating. No record of fresh water used, chemical used is maintained.
20. The metal surface sections were equipped with fume extraction system, which were found in operation, followed by wet scrubber.

And whereas, the industry has failed to comply with the conditions of consent granted to it under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981. Thus, violating the provisions of said Acts / Rules intentionally and deliberately.

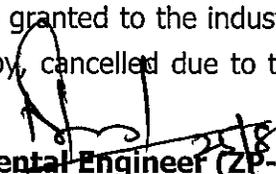
And whereas, show cause notice for revocation of the consent to operate granted under Water (Prevention & Control of Pollution) Act, 1974 and cancellation of consent to operate granted under the Air (Prevention & Control of Pollution) Act, 1981 and Notice to issue directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 31-A of the Air (Prevention & Control of Pollution) Act, 1981 was issued vide letter No. 5099 dated 19.07.2023 to the industry with an opportunity of personal hearing before the Chairman of the Board on 25.07.2023.

After hearing the officers of the Board and the representatives of the industry, amongst other decisions, the Chairman of the Board decided that consents to operate granted to the industry under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 be revoked/cancelled.

And whereas, the proceedings of the said hearing were conveyed to the industry vide Board's letter no. 6250 dated 18.08.2023 for compliance.

And whereas in compliance to the decision of the personal hearing, it has been decided to cancel the consent to operate granted to the industry under the provisions of the Air (Prevention & Control of Pollution) Act, 1981.

As such, in exercise of the powers conferred upon the Board under the Air (Prevention and Control of Pollution) Act, 1981, the consent to operate granted to the industry under the Air (Prevention and Control of Pollution) Act, 1981, is hereby, cancelled due to the above said reasons.


Environmental Engineer (ZP-1)
For & on behalf of
Punjab Pollution Control Board

Endst. No. _____

Dated _____

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Patiala for information and necessary action.


Environmental Engineer (ZP-1)
For & on behalf of
Punjab Pollution Control Board

TRUE COPY



TENNECO

o/c

PAT : FMGIL : PPCB : 4462
August 31, 2023Federal-Mogul Goetze (India) Limited,
A Tenneco Group Company,
Rajpura Road, Bahadurgarh,
PATIALA 147021 (Punjab) INDIA
Ph. 9781922072The Environmental Engineer,
Punjab Pollution Control Board,
Zonal Office - 1,
Vatavaran Bhawan,
Nabha Road,
PATIALA - 147 001

4/9/22

Sub: Response to Letter No. 6531 dated 25.08.2023 revoking the Consent to Operate granted under Air (Prevention & Control of Pollution) Act, 1981**Ref:** (a) Letter no. 6531 dated 25.08.2023 sent by Punjab Pollution Control Board
(b) Letter no. 6250 dated 18.08.2023 sent by Punjab Pollution Control Board

Dear Sir,

We are in receipt of your Letter no. 6531 dated 25.08.2023 revoking the Consent to Operate issued under Air (Prevention & Control of Pollution) Act, 1981. In light of the observations mentioned therein and the closure directions, issued in furtherance of the decisions of the meeting held on 25.07.2023, minutes of which were communicated to us on 20.08.2023 through letter no. 6250 dated 18.08.2023, we had approached the Principal Bench of the Hon'ble National Green Tribunal ("NGT") at New Delhi. The Hon'ble NGT after listening to our submissions and on the basis of the test reports and other relevant information placed on record, has directed through its order dated 29.08.2023 that our industry should be allowed to operate till the next date of hearing, which is 13.09.2023. We have attached a copy of the NGT order dated 29.08.2023 for your kind perusal and request your kind attention to para 3 of the attached NGT Order in this regard.

It may kindly be noted that the NGT order dated 29.08.2023 has also directed us to deposit an Environment Compensation amount of Rs. 50 Lakhs and furnish a bank guarantee of Rs. 1 crore within a period of five working days which we shall duly comply with. This, as directed by the Hon'ble NGT, is being deposited as an assurance on our part to comply with the environmental laws, pending the submission of the inspection report by the committee constituted by the NGT through its order dated 29.08.2023.

We would therefore request you to kindly note that in light of the NGT order dated 29.08.2023 the letter issued by you cannot be enforced till the next date of hearing, 13.09.2023 and thereafter, depending on the order of the Hon'ble NGT we shall duly abide with the directions.

We would also like to request you to kindly consider that we have been a compliant company operating in Patiala for decades and providing livelihood to thousands of workers and thus through them supporting their families. It would therefore be unfortunate if despite being a compliant company our consent to operate is revoked and we are asked to shut down our operations for housekeeping issues or minor lapses which have occurred temporarily in the past and rectified immediately thereafter.

We look forward to answering any further questions that your respected office may have in this regard and extending all possible cooperation.

Thanking you,

Yours faithfully,
for FEDERAL MOGUL GOETZE (INDIA) LTD.

Authorised Signatory

Encls. a/a

Corporate Identity Number : L74899DL1954PLC002452

Regd. Office : DLF Prime Towers, 10 Ground Floor, F 79 & 80, Okhla Phase - I, New Delhi - 110 020
Tel. : (91-11) 49057597 • Fax : (91-11) 49057597

TRUE COPY

TENNECO

PAT : FMGIL : PPCB :

August 31, 2023 4481

The Environmental Engineer,
Punjab Pollution Control Board,
Zonal Office - 1,
Vatavaran Bhawan,
Nabha Road,
PATIALA - 147 001



o/c

Federal Mogul Goetze (India) Limited,
A Tenneco Group Company,
Rajpura Road, Bahadurgarh,
PATIALA 147021 (Punjab) INDIA
Ph. 9781922072

4/9/23

Sub: Response to Letter No. 6529 dated 25.08.2023 revoking the Consent to Operate granted under Water (Prevention & Control of Pollution) Act, 1974

Ref: (a) Letter no. 6529 dated 25.08.2023 sent by Punjab Pollution Control Board

(b) Letter no. 6250 dated 18.08.2023 sent by Punjab Pollution Control Board

Dear Sir,

We are in receipt of your Letter no. 6529 dated 25.08.2023 revoking the Consent to Operate issued under Water (Prevention & Control of Pollution) Act, 1974. In light of the observations mentioned therein and the closure directions, issued in furtherance of the decisions of the meeting held on 25.07.2023, minutes of which were communicated to us on 20.08.2023 through letter no. 6250 dated 18.08.2023, we had approached the Principal Bench of the Hon'ble National Green Tribunal ("NGT") at New Delhi. The Hon'ble NGT after listening to our submissions and on the basis of the test reports and other relevant information placed on record, has directed through its order dated 29.08.2023 that our industry should be allowed to operate till the next date of hearing, which is 13.09.2023. We have attached a copy of the NGT order dated 29.08.2023 for your kind perusal and request your kind attention to para 3 of the attached NGT Order in this regard.

It may kindly be noted that the NGT order dated 29.08.2023 has also directed us to deposit an Environment Compensation amount of Rs. 50 Lakhs and furnish a bank guarantee of Rs. 1 crore within a period of five working days which we shall duly comply with. This, as directed by the Hon'ble NGT, is being deposited as an assurance on our part to comply with the environmental laws, pending the submission of the inspection report by the committee constituted by the NGT through its order dated 29.08.2023.

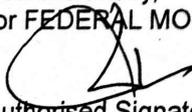
We would therefore request you to kindly note that in light of the NGT order dated 29.08.2023 the directions in the letter issued by you cannot be enforced till the next date of hearing, 13.09.2023 and thereafter, depending on the order of the Hon'ble NGT we shall duly abide with the directions.

We would also like to request you to kindly consider that we have been a compliant company operating in Patiala for decades and providing livelihood to thousands of workers and thus through them supporting their families. It would therefore be unfortunate if despite being a compliant company our consent to operate is revoked and we are asked to shut down our operations for housekeeping issues or minor lapses which have occurred temporarily in the past and rectified immediately thereafter.

We look forward to answering any further questions that your respected office may have in this regard and extending all possible cooperation.

Thanking you,

Yours faithfully,
for FEDERAL MOGUL GOETZE (INDIA) LTD.


Authorized Signatory
Encls. a/a


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TRUE COPY



ISO 9001 : 2015

Industrial Testing Laboratory & Consulting House

(A Govt. Approved Laboratory)

Test Report

ANNEXURE A-17(Colly.)



Issued to:
M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
BAHADURGARH, DISTRICT – PATIALA
(PUNJAB)

Test Report No. : ITL/01/2211000947
Report Issue Date : 17/11/2022
Sample Receipt Date : 09/11/2022
Analysis Date : 10/11/2022 to 17/11/2022
Lab Sample No. & Date : ITL/01/2211000947 & 09/11/2022
Reference No. & Date : NA

Nature and Description of Sample : Waste Water Sample
Type of Sample : Water Sample
Date of Sample Collection : 09/11/2022
Location / Source of Sample : Final Outlet
Sample Quantity : 5 Liter
Sample Condition : OK
Sampling Method : NA
Name of the Sample Collecting Officer : Supplied by Party
Any Other Information (if any) : NA

Test Results

S N	Parameter(s)	Results	Regulatory Standard			Test Method (S)
			A-Inland Surface Body	B- Public Sewer	C- On land for Irrigation	
1.	pH at 25°C	6.70	5.5-9.0	5.5-9.0	5.5-9.0	IS: 3025 (Part-11)2022
2.	Total Suspended Solid (TSS) ,mg/l	27.5	100	600	200	IS: 3025 (Part-17) 2022
3.	Total Dissolved Solid (TDS) ,mg/l	985	Not Specified	Not Specified	Not Specified	IS: 3025 (Part-16) 1984
4.	Bio- Chemical Oxygen Demand (BOD ₅ at 27°C) mg/l	28.5	30	350	100	IS: 3025 (Part-44) 1993
5.	Chemical Oxygen Demand (COD) ,mg/l	164	250	--	--	IS: 3025 (Part-58) 2006
6.	Oil and Grease ,mg/l	<4.0	10	20	10	IS: 3025 (Part-39) 2021
7.	Iron as Fe ,mg/l	0.42	3.0	3.0	--	IS: 3025 (Part-53) 2003
8.	Chloride , mg/l	42.2	Not Specified	Not Specified	Not Specified	IS : 3025 (Part 32)1988
	Sulphate , mg/l	36.6	Not Specified	Not Specified	Not Specified	IS: 3025 (Part 24) 1986
10.	Nickel as Ni ,mg/l	BDL (DL-0.2)	3.0	3.0	--	IS: 3025 (Part-54) 2003
11.	Total Chromium ,mg/l	BDL (DL-0.2)	2.0	2.0	--	IS: 3025 (Part-52) 2003
12.	Hexavalent Chromium ,mg/l	BDL(DL-0.2)	0.1	2.0	--	IS: 3025(Part-52)2003

Note: - BDL- Below detection Limit, Detection Limits (mg/l)

----- End of Report-----

INDUSTRIAL TESTING LABORATORY & CONSULTING HOUSE
PATIALA (PUNJAB) INDIA
AUTHORIZED SIGNATORY
(Kajal Chandra Bhatt)

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Test Report



TC - 5299

Issued to:
M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
BAHADURGARH, DISTRICT – PATIALA
(PUNJAB)

Test Report No. : ITL/01/2211000946
Report Issue Date : 17/11/2022
Sample Receipt Date : 09/11/2022
Analysis Date : 10/11/2022 to 17/11/2022
Lab Sample No. & Date : ITL/01/2211000946 & 09/11/2022
Reference No. & Date : NA

Nature and Description of Sample : Waste Water Sample
Type of Sample : Water Sample
Date of Sample Collection : 09/11/2022
Location / Source of Sample : Chrome Plant Outlet
Sample Quantity : 5 Liter
Sample Condition : OK
Sampling Method : NA
Name of the Sample Collecting Officer : Supplied by Party
Any Other Information (if any) : NA

Test Results

S N	Parameter(s)	Results	Regulatory Standard			Test Method (S)
			A-Inland Surface Body	B- Public Sewer	C- On land for Irrigation	
1.	pH at 25°C	7.76	5.5-9.0	5.5-9.0	5.5-9.0	IS: 3025 (Part-11)2022
2.	Total Suspended Solid (TSS) ,mg/l	3.1	100	600	200	IS: 3025 (Part-17) 2022
3.	Total Dissolved Solid (TDS) ,mg/l	1416	Not Specified	Not Specified	Not Specified	IS: 3025 (Part-16) 1984
4.	Oil and Grease ,mg/l	<4.0	10	20	10	IS: 3025 (Part-39) 2021
5.	Iron as Fe ,mg/l	0.67	3.0	3.0	--	IS: 3025 (Part-53) 2003
6.	Chloride , mg/l	69	Not Specified	Not Specified	Not Specified	IS : 3025 (Part 32)1988
7.	Sulphate , mg/l	27.4	Not Specified	Not Specified	Not Specified	IS: 3025 (Part 24) 1986
8.	Total Chromium ,mg/l	BDL (DL-0.2)	2.0	2.0	--	IS: 3025 (Part-52) 2003
9.	Hexavalent Chromium ,mg/l	BDL (DL-0.2)	0.1	2.0	--	IS: 3025(Part-52)2003

Note: - BDL- Below detection Limit, Detection Limits (mg/l)

----- End of Report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



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Test Report No. : ITL/01/2211000944
Report Issue Date : 17/11/2022
Sample Receipt Date : 09/11/2022
Analysis Date : 10/11/2022 to 17/11/2022
Lab Sample No. & Date : ITL/01/2211000944 & 09/11/2022
Reference No. & Date : NA

Nature and Description of Sample : Waste Water Sample
Type of Sample : Water Sample
Date of Sample Collection : 09/11/2022
Location / Source of Sample : STP Outlet
Sample Quantity : 5 Liter
Sample Condition : OK
Sampling Method : NA
Name of the Sample Collecting Officer : Supplied by Party
Any Other Information (if any) : NA

Test Results

S N	Parameter(s)	Results	Regulatory Standard			Test Method (S)
			A-Inland Surface Body	B- Public Sewer	C- On land for Irrigation	
1.	pH at 25°C	7.12	5.5-9.0	5.5-9.0	5.5-9.0	IS: 3025 (Part-11)2022
2.	Total Suspended Solid (TSS) ,mg/l	92.4	100	600	200	IS: 3025 (Part-17) 2022
3.	Total Dissolved Solid (TDS) ,mg/l	923	Not Specified	Not Specified	Not Specified	IS: 3025 (Part-16) 1984
4.	Bio- Chemical Oxygen Demand (BOD ₃ at 27°C) ,mg/l	17	30	350	100	IS: 3025 (Part-44) 1993
5.	Chemical Oxygen Demand (COD) ,mg/l	60	250	--	--	IS: 3025 (Part-58) 2006
6.	Oil and Grease ,mg/l	<4.0	10	20	10	IS: 3025 (Part-39) 2021

----- End of Report-----

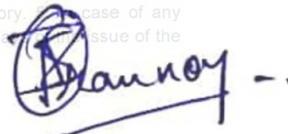
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Test Report



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Test Report No. : ITL/01/2211000945
Report Issue Date : 17/11/2022
Sample Receipt Date : 09/11/2022
Analysis Date : 10/11/2022 to 17/11/2022
Lab Sample No. & Date : ITL/01/2211000945 & 09/11/2022
Reference No. & Date : NA

Nature and Description of Sample : Waste Water Sample
Type of Sample : Water Sample
Date of Sample Collection : 09/11/2022
Location / Source of Sample : ETP Outlet
Sample Quantity : 5 Liter
Sample Condition : OK
Sampling Method : NA
Name of the Sample Collecting Officer : Supplied by Party
Any Other Information (if any) : NA

Test Results

S N	Parameter(s)	Results	Regulatory Standard			Test Method (S)
			A-Inland Surface Body	B- Public Sewer	C- On land for Irrigation	
1.	pH at 25°C	7.12	5.5-9.0	5.5-9.0	5.5-9.0	IS: 3025 (Part-11)2022
2.	Total Suspended Solid (TSS) ,mg/l	47.1	100	600	200	IS: 3025 (Part-17) 2022
3.	Total Dissolved Solid (TDS) ,mg/l	875	Not Specified	Not Specified	Not Specified	IS: 3025 (Part-16) 1984
4.	Oil and Grease ,mg/l	<4.0	10	20	10	IS: 3025 (Part-39) 2021
5.	Iron as Fe ,mg/l	0.41	3.0	3.0	--	IS: 3025 (Part-53) 2003
6.	Chloride , mg/l	43	Not Specified	Not Specified	Not Specified	IS : 3025 (Part 32)1988
7.	Sulphate , mg/l	29.4	Not Specified	Not Specified	Not Specified	IS: 3025 (Part 24) 1986

----- End of Report-----

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(Kailash Chandra Bhatt)



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Analysis Report

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M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
BAHADURGARH,
DISTRICT – PATIALA (PUNJAB)

Test Report No. : ITL/ENV/2210004504
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004504&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Set of M/Cs-2(GIL machine Shop)- A5
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 28.3
Stack gas temperature, (°C) : 31
Stack gas velocity (m/s), average : 6.00
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.304
Height of stack from ground/ roof level, (m) : 11
Any Other Information (Volumetric flow rate) : 1474.26(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	49	IS : 11255 (Part 1) – 1995	150

-----End of the report-----


AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)

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Analysis Report

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M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
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Test Report No. : ITL/ENV/2210004500
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004500&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Induction Furnace (4 T=2 Nos. & 1 T=1 Nos.) [A-1]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.2
Stack gas temperature, (°C) : 78
Stack gas velocity (m/s), average : 9.55
Duration of sample collection, (minutes) : 40
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.5
Height of stack from ground/ roof level, (m) : 17
Any Other Information (Volumetric flow rate) : 5496.99(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	73	IS : 11255 (Part 1) – 1995	150

-----End of the report-----


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Test Report No. : ITL/ENV/2210004501
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004501 & 14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Ring Foundry [A2] (Grinding & Shot Blasting)
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.4
Stack gas temperature, (°C) : 35
Stack gas velocity (m/s), average : 8.54
Duration of sample collection, (minutes) : 40
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.457
Height of stack from ground/ roof level, (m) : 14
Any Other Information (Volumetric flow rate) : 4680.98(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	65	IS : 11255 (Part 1) – 1995	150

-----End of the report-----


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Analysis Report

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M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
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Test Report No. : ITL/ENV/2210004502
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004502&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Ring Foundry [A3] (Grinding M/S Slurry Sand)
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.8
Stack gas temperature, (°C) : 41
Stack gas velocity (m/s), average : 8.83
Duration of sample collection, (minutes) : 40
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.914
Height of stack from ground/ roof level, (m) : 14
Any Other Information (Volumetric flow rate) : 18987.53(Nm3/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	69	IS : 11255 (Part 1) – 1995	150

-----End of the report-----


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Analysis Report

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M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
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Test Report No. : ITL/ENV/2210004503
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004503&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Set of M/Cs-1 (GIL machine Shop)- A4
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 28.1
Stack gas temperature, (°C) : 30
Stack gas velocity (m/s), average : 5.79
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.304
Height of stack from ground/ roof level, (m) : 11
Any Other Information (Volumetric flow rate) : 1428.27(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	56	IS : 11255 (Part 1) – 1995	150

-----End of the report-----


AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)

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Analysis Report

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DISTRICT – PATIALA (PUNJAB)

Test Report No. : ITL/ENV/2210004505
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004505&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Set of M/Cs-4 (GIL machine Shop)- A7
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 28
Stack gas temperature, (°C) : 29
Stack gas velocity (m/s), average : 6.35
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.609
Height of stack from ground/ roof level, (m) : 11
Any Other Information (Volumetric flow rate) : 6307.39(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	54	IS : 11255 (Part 1) – 1995	150

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



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Analysis Report

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M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
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Test Report No. : ITL/ENV/2210004506
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004506&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Set of M/Cs-6 (GIL machine Shop)- A9
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.7
Stack gas temperature, (°C) : 28
Stack gas velocity (m/s), average : 6.16
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.508
Height of stack from ground/ roof level, (m) : 11
Any Other Information (Volumetric flow rate) : 4268.60(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	59	IS : 11255 (Part 1) – 1995	150

-----End of the report-----


AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)

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Test Report No. : ITL/ENV/2210004507
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004507&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Set of M/Cs-7 (GIL machine Shop)- A10
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.2
Stack gas temperature, (°C) : 27
Stack gas velocity (m/s), average : 5.86
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.36
Height of stack from ground/ roof level, (m) : 11
Any Other Information (Volumetric flow rate) : 2047.34(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	64	IS : 11255 (Part 1) – 1995	150

-----End of the report-----


AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)

*NOTE: 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount. 3. Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified. 4. Report is not to be produced in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. In case of any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report.

Format no ITLCH/F/7 8-03

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Analysis Report

Issued to:
M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
BAHADURGARH,
DISTRICT – PATIALA (PUNJAB)

Test Report No. : ITL/ENV/2210004508
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004508&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Rotary Bath-1&2 Fog Separator [A11]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

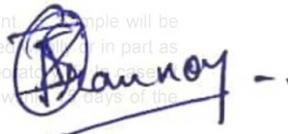
Ambient air temperature, (°C) : 26.3
Stack gas temperature, (°C) : 26
Stack gas velocity (m/s), average : 7.78
Duration of sample collection, (minutes) : 60
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.36
Height of stack from ground/ roof level, (m) : 12.75
Any Other Information (Volumetric flow rate) : 2725.78(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Acid Mist, mg/Nm ³	1.8	Absorption followed by titrimetric method	50

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



NOTE: 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount. Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified 4. Report is not to be produced in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory. Any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report.

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Analysis Report

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M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
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Test Report No. : ITL/ENV/2210004509
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004509&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Rotary Bath No.3,4 & 5 Fog Separator [A13]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 25.4
Stack gas temperature, (°C) : 25
Stack gas velocity (m/s), average : 7.54
Duration of sample collection, (minutes) : 60
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.38
Height of stack from ground/ roof level, (m) : 14.5
Any Other Information (Volumetric flow rate) : 2954.80(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Acid Mist, mg/Nm ³	1.2	Absorption followed by titrimetric method	50

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



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Analysis Report

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DISTRICT – PATIALA (PUNJAB)

Test Report No. : ITL/ENV/2210004510
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004510&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : De-Chrome bath [A 14]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 26.5
Stack gas temperature, (°C) : 29
Stack gas velocity (m/s), average : 7.12
Duration of sample collection, (minutes) : 60
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.457
Height of stack from ground/ roof level, (m) : 13.2
Any Other Information (Volumetric flow rate) : 3982.35(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Acid Mist, mg/Nm ³	1.4	Absorption followed by titrimetric method	50

-----End of the report-----

AUTHORIZED SIGNATORY

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*NOTE: 1. The results are related to the tested items only 2 Total liability of our laboratory is limited to the invoiced amount 3 Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified 4 Report is not to be produced in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory 5 Any reconfirmation of the contents of the test report is required. please contact the authorized signatory of the test report within 15 days of the issue of the test report.

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Test Report No. : ITL/ENV/2210004511
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004511&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Furnace (Forging Plant)
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 25.9
Stack gas temperature, (°C) : 63
Stack gas velocity (m/s), average : 7.34
Duration of sample collection, (minutes) : 25
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.965
Height of stack from ground/ roof level, (m) : 13.7
Any Other Information (Volumetric flow rate) : 16447.27(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	76	IS:11255 (Part 1)1985	150

-----End of the report-----

AUTHORIZED SIGNATORY

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Test Report No. : ITL/ENV/2210004512
Report Issue Date : 26/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 21/10/2022
Lab Sample No. & Date : ITL/ENV/2210004512&14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Insect Furnace
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 26.1
Stack gas temperature, (°C) : 48
Stack gas velocity (m/s), average : 6.46
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.609
Height of stack from ground/ roof level, (m) : 22
Any Other Information (Volumetric flow rate) : 6029.84 (Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	BDL (DL-5.0)	IS:11255 (Part 1)1985	150

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)

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Test Report No. : ITL/ENV/2210004512-A
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004512-A & 14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Sklener furnace
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 25.3
Stack gas temperature, (°C) : 46
Stack gas velocity (m/s), average : 6.24
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : NA

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	BDL (DL-5.0)	IS:11255 (Part 1)1985	150

Note – BDL- Below Detection Limit

-----End of the report-----


AUTHORIZED SIGNATORY
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Test Report No. : ITL/ENV/2210004512-B
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004512-B & 14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Chip Drying Induction 1-Ton [A-24]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 25.4
Stack gas temperature, (°C) : 38
Stack gas velocity (m/s), average : 6.26
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.609
Height of stack from ground/ roof level, (feet) : 40
Any Other Information (Volumetric flow rate) : 6035.25 (Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	89	IS:11255 (Part 1)1985	150

-----End of the report-----

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(Kallash Chandra Bhatt)



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Analysis Report

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Test Report No. : ITL/ENV/2210004512-C
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004512-C & 14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : H.T. Furnace KV-1 [A17]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 26.1
Stack gas temperature, (°C) : 33
Stack gas velocity (m/s), average : 6.75
Duration of sample collection, (minutes) : 25
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.4
Height of stack from ground/ roof level, (m) : 15
Any Other Information (Volumetric flow rate) : 2853.49(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	78	IS:11255 (Part 1)1985	150

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



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Analysis Report

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Test Report No. : ITL/ENV/2210004512-D
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004512-D & 14/10/2022
Reference No. : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Induction Furnace (1Ton each x5) [A-21]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 24.5
Stack gas temperature, (°C) : 47
Stack gas velocity (m/s), average : 6.63
Duration of sample collection, (minutes) : 25
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.65
Height of stack from ground/ roof level, (feet) : 10
Any Other Information (Volumetric flow rate) : 7079.25(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter, mg/Nm ³	72	IS:11255 (Part 1)1985	150

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



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Analysis Report

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Test Report No. : ITL/ENV/2210004513-A
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004513-A & 14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Chip Drying De-chlorination [A-25]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 25.9
Stack gas temperature, (°C) : 31
Stack gas velocity (m/s), average : 6.81
Duration of sample collection, (minutes) : 60
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.609
Height of stack from ground/ roof level, (feet) : 48
Any Other Information (Volumetric flow rate) : 6720.66(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Acid Mist, mg/Nm ³	1.86	Absorption followed by titrimetric method	50

-----End of the report-----


AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)

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Test Report No. : ITL/ENV/2210004513-B
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004513-B & 14/10/2022
Reference No. : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Cell Bath fog separator [A-16]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.8
Stack gas temperature, (°C) : 28
Stack gas velocity (m/s), average : 6.52
Duration of sample collection, (minutes) : 60
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.65
Height of stack from ground/ roof level, (m) : 15
Any Other Information (Volumetric flow rate) : 7399.95(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Acid Mist, mg/Nm ³	0.85	Absorption followed by titrimetric method	50

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



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Test Report No. : ITL/ENV/2210004513-C
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004513-C & 14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : PMS Domestic Tin Plating [A-18]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 25.5
Stack gas temperature, (°C) : 29
Stack gas velocity (m/s), average : 6.62
Duration of sample collection, (minutes) : 60
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.635
Height of stack from ground/ roof level, (feet) : 15
Any Other Information (Volumetric flow rate) : 7145.29(Nm3/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Acid Mist, mg/Nm ³	1.29	Absorption followed by titrimetric method	50

-----End of the report-----

AUTHORIZED SIGNATORY

(Kailash Chandra Bhatt)



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Test Report No. : ITL/ENV/2210004513-D
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004513-D & 14/10/2022
Reference No. : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Phosphate Section & Anodizing [A19]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 25.7
Stack gas temperature, (°C) : 26
Stack gas velocity (m/s), average : 6.04
Duration of sample collection, (minutes) : 60
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.55
Height of stack from ground/ roof level, (feet) : 10
Any Other Information (Volumetric flow rate) : 4943.66(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Acid Mist, mg/Nm ³	1.12	Absorption followed by titrimetric method	50

-----End of the report-----


AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)

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Test Report No. : ITL/ENV/2210004513-E
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004513-E & 14/10/2022
Reference No. : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : PMS New Phosphating [A-20]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 24.8
Stack gas temperature, (°C) : 25
Stack gas velocity (m/s), average : 7.54
Duration of sample collection, (minutes) : 60
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.55
Height of stack from ground/ roof level, (feet) : 15
Any Other Information (Volumetric flow rate) : 6189.94(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Acid Mist, mg/Nm ³	1.11	Absorption followed by titrimetric method	50

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



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Test Report No. : ITL/ENV/2210004513-F
 Report Issue Date : 31/10/2022
 Sample Receipt Date : 14/10/2022
 Analysis Date : 15/10/2022 to 31/10/2022
 Lab Sample No. & Date : ITL/ENV/2210004513-F & 14/10/2022
 Reference No. : NA

Nature and Description of Sample : Stack Sample
 Type of Sample : Stack Sample
 Date of Sample Collection : 14/10/2022
 Location / Source of Sample : Pickling Section (Forging Plant)
 Sample Quantity : 01
 Sample Condition : OK
 Sampling Method : ITLCH/SOP/03/01
 Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 24.3
 Stack gas temperature, (°C) : 33
 Stack gas velocity (m/s), average : 6.30
 Duration of sample collection, (minutes) : 60
 Carbon dioxide was found during sampling, (%) : NA
 Stack diameter at sampling point, (m) : 0.304
 Height of stack from ground/ roof level, (m) : 10.66
 Any Other Information (Volumetric flow rate) : 1538.90(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Acid Mist, mg/Nm ³	1.53	Absorption followed by titrimetric method	50

-----End of the report-----

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Test Report No. : ITL/ENV/2210004513-G
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004513-G & 14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Phosphating Bath [A 15]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 26.1
Stack gas temperature, (°C) : 27
Stack gas velocity (m/s), average : 6.77
Duration of sample collection, (minutes) : 60
Carbon dioxide was found during sampling, (%) : NA
Stack diameter at sampling point, (m) : 0.65
Height of stack from ground/ roof level, (m) : 12.75
Any Other Information (Volumetric flow rate) : 7706.91(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Acid Mist, mg/Nm ³	2.3	Absorption followed by titrimetric method	50

-----End of the report-----

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Test Report No. : ITL/ENV/2210004513-H
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004513-H & 14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : Stack Sample
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Warm holding unit Dechlorination
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 25.1
Stack gas temperature, (°C) : 44
Stack gas velocity (m/s), average : 6.03
Duration of sample collection, (minutes) : 60
Carbon dioxide was found during sampling, (%) : NA

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Acid Mist, mg/Nm ³	10	Absorption followed by titrimetric method	50

-----End of the report-----

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Test Report

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Test Report No. : ITL/ENV/2210004513-I
Report Issue Date : 31/10/2022
Sample Receipt Date : 14/10/2022
Analysis Date : 15/10/2022 to 31/10/2022
Lab Sample No. & Date : ITL/ENV/2210004513-I & 14/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Work zone air quality monitoring
Type of Sample : Work zone air quality monitoring
Date of Sample Collection : 14/10/2022
Location / Source of Sample : Ring Machine Shop
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative
Any Other Information (if any) : NA

Test Results

S N	Parameters	Results	Regulatory Standards	Test method
1	Total Volatile Organic Carbon(VOCs)as BTX , mg/m ³			
i	Benzene, (mg/m ³)	9.5	32*	IS 5182 (Part-11)2006
ii	Toluene, (mg/m ³)	6.3	750*	
iii	Xylene, (mg/m ³)	8.0	435*	

Note- As per factory act.1948, Sch.-II & Sec-41F

* Standard limit as per OSHA

-----End of the report-----



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Test Report No. : ITL/ENV/2210004371A-4372A
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004371A-4372A & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Noise Sample
Type of Sample : DG Set Noise
Date of Sample Collection : 08/10/2022
Location / Source of Sample : 4371A-D.G set 1250 KVA –9 [A40]
4372A- D.G set 1250 KVA- 10 [A41]
Sample Quantity : 02
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative
Any Other Information (if any) : NA

Test Results

SN	Location of Sample Collection	Sound Level Leq. dB (A)	Regulatory standards Leq. dB (A)	Test Method (S)	
D.G set 1250 KVA –9[A40]					
1.	Near engine (Inside the Acoustic Enclosure)	95.9	-	IS: 9989:1981	
2.	1 m away from engine (Outside the Acoustic Enclosure)	69.8	75.0 max		
	Insertion Loss	26.1	25.0 min		
D.G set 1250 KVA –10 [A41]					
1.	Near engine (Inside the Acoustic Enclosure)	98.3	-		
2.	1 m away from engine (Outside the Acoustic Enclosure)	72.6	75.0 max		
	Insertion Loss	25.7	25.0 min		

-----End of the report-----

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Test Report No. : ITL/ENV/2210004369A-4370A
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004369A-4370A & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Noise Sample
Type of Sample : DG Set Noise
Date of Sample Collection : 08/10/2022
Location / Source of Sample : 4369A-D.G set 1250 KVA –6 [A38]
4370A- D.G set 1250 KVA- 8 [A39]
Sample Quantity : 02
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative
Any Other Information (if any) : NA

Test Results

SN	Location of Sample Collection	Sound Level Leq. dB (A)	Regulatory standards Leq. dB (A)	Test Method (S)
D.G set 1250 KVA –6[A38]				
1.	Near engine (Inside the Acoustic Enclosure)	99.0	-	IS: 9989:1981
2.	1 m away from engine (Outside the Acoustic Enclosure)	73.0	75.0 max	
	Insertion Loss	26.0	25.0 min	
D.G set 1250 KVA –8 [A39]				
1.	Near engine (Inside the Acoustic Enclosure)	99.3	-	
2.	1 m away from engine (Outside the Acoustic Enclosure)	73.1	75.0 max	
	Insertion Loss	26.2	25.0 min	

-----End of the report-----

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Test Report No. : ITL/ENV/2210004367A-4368A
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004367A-4368A & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Noise Sample
Type of Sample : DG Set Noise
Date of Sample Collection : 08/10/2022
Location / Source of Sample : 4367A-D.G set 1000 KVA –4 [A36]
4368A- D.G set 1000 KVA-5 [A37]
Sample Quantity : 02
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative
Any Other Information (if any) : NA

Test Results

SN	Location of Sample Collection	Sound Level Leq. dB (A)	Regulatory standards Leq. dB (A)	Test Method (S)	
D.G set 1000 KVA –4[A36]					
1.	Near engine (Inside the Acoustic Enclosure)	99.0	-	IS: 9989:1981	
2.	1 m away from engine (Outside the Acoustic Enclosure)	73.2	75.0 max		
	Insertion Loss	25.8	25.0 min		
D.G set 1000 KVA –5 [A37]					
1.	Near engine (Inside the Acoustic Enclosure)	99.3	-		
2.	1 m away from engine (Outside the Acoustic Enclosure)	73.8	75.0 max		
	Insertion Loss	25.5	25.0 min		

-----End of the report-----

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Analysis Report

Test Report No. : ITL/ENV/2210004364A-4366A
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004364A-4366A & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Noise Sample
Type of Sample : DG Set Noise
Date of Sample Collection : 08/10/2022
Location / Source of Sample : 4364A- D.G set 1000 KVA –1[A33]
4365A- D.G set 1000 KVA-2[A34]
4366A- D.G set 1000 KVA-3 [A35]
Sample Quantity : 03
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative
Any Other Information (if any) : NA

Test Results

SN	Location of Sample Collection	Sound Level Leq. dB (A)	Regulatory standards Leq. dB (A)	Test Method (S)	
D.G set 1000 KVA –1 [A33]					
1.	Near engine (Inside the Acoustic Enclosure)	101.6	-	IS: 9989:1981	
2.	1 m away from engine (Outside the Acoustic Enclosure)	74.0	75.0 max		
	Insertion Loss	27.6	25.0 min		
D.G set 1000 KVA –2 [A34]					
1.	Near engine (Inside the Acoustic Enclosure)	99.9	-		
2.	1 m away from engine (Outside the Acoustic Enclosure)	73.6	75.0 max		
	Insertion Loss	26.3	25.0 min		
D.G set 1000 KVA –3 [A35]					
1.	Near engine (Inside the Acoustic Enclosure)	100.4	-		
2.	1 m away from engine (Outside the Acoustic Enclosure)	74.0	75.0 max		
	Insertion Loss	26.4	25.0 min		

-----End of the report-----

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Test Report No. : ITL/ENV/2210004361-E
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004361-E & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : DG Set Stack
Date of Sample Collection : 08/10/2022
Location / Source of Sample : D.G set 1250 KVA –10[A41]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 26.8
Stack gas temperature, (°C) : 278
Stack gas velocity (m/s), average : 10.26
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : 7.0
Stack diameter at sampling point, (m) : 0.250
Height of stack from ground/ roof level, (m) : 13.3
Any Other Information (Volumetric flow rate) : 940.53(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter (at 15% O ₂),mg/Nm ³	56	IS:11255 (Part 1)1985	75
2.	NMHC (as C) (at 15% O ₂),mg/Nm ³	40	USEPA (Part 25A)	150
3.	NO _x (as NO ₂) (at 15% O ₂) , ppmv	571	IS:11255 (Part 7)2005	1100
4.	CO (at 15% O ₂),mg/Nm ³	47	IS 13270: 1992	150
5.	Sulphur Di Oxide (mg/Nm ³)	BDL (DL-5.0)	IS:11255, (Part 2)1985	Not Specified

BDL- Below Detection Limit

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



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Test Report No. : ITL/ENV/2210004361-D
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004361-D& 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : DG Set Stack
Date of Sample Collection : 08/10/2022
Location / Source of Sample : D.G set 1250 KVA -9 [A40]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.0
Stack gas temperature, (°C) : 281
Stack gas velocity (m/s), average : 11.33
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : 8.0
Stack diameter at sampling point, (m) : 0.250
Height of stack from ground/ roof level, (m) : 13.3
Any Other Information (Volumetric flow rate) : 1010.24(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter (at 15% O ₂),mg/Nm ³	65	IS:11255 (Part 1)1985	75
2.	NMHC (as C) (at 15% O ₂),mg/Nm ³	51	USEPA (Part 25A)	150
3.	NO _x (as NO ₂) (at 15% O ₂) , ppmv	588	IS:11255 (Part 7)2005	1100
4.	CO (at 15% O ₂),mg/Nm ³	55	IS 13270: 1992	150
5.	Sulphur Di Oxide (mg/Nm3)	BDL (DL-5.0)	IS:11255, (Part 2)1985	Not Specified

BDL- Below Detection Limit

-----End of the report-----

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(Kailash Chandra Bhatt)



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Test Report No. : ITL/ENV/2210004361-C
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004361-C& 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : DG Set Stack
Date of Sample Collection : 08/10/2022
Location / Source of Sample : D.G set 1250 KVA –8[A39]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.3
Stack gas temperature, (°C) : 290
Stack gas velocity (m/s), average : 10.67
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : 7.8
Stack diameter at sampling point, (m) : 0.250
Height of stack from ground/ roof level, (m) : 13.3
Any Other Information (Volumetric flow rate) : 1007.32(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter (at 15% O ₂),mg/Nm ³	63	IS:11255 (Part 1)1985	75
2.	NMHC (as C) (at 15% O ₂),mg/Nm ³	48	USEPA (Part 25A)	150
3.	NO _x (as NO ₂) (at 15% O ₂) , ppmv	584	IS:11255 (Part 7)2005	1100
4.	CO (at 15% O ₂),mg/Nm ³	52	IS 13270: 1992	150
5.	Sulphur Di Oxide (mg/Nm ³)	BDL (DL-5.0)	IS:11255, (Part 2)1985	Not Specified

BDL- Below Detection Limit

-----End of the report-----

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Test Report No. : ITL/ENV/2210004361-B
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004361-B& 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : DG Set Stack
Date of Sample Collection : 08/10/2022
Location / Source of Sample : D.G set 1250 KVA -6[A38]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.7
Stack gas temperature, (°C) : 290
Stack gas velocity (m/s), average : 10.67
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : 7.5
Stack diameter at sampling point, (m) : 0.250
Height of stack from ground/ roof level, (m) : 13.3
Any Other Information (Volumetric flow rate) : 957.96(Nm³/hr.)

Test Results

SN	Parameter(s)	Results	Test Method (S)	Regulatory Standards
1.	Particulate Matter (at 15% O ₂),mg/Nm ³	60	IS:11255 (Part 1)1985	75
2.	NMHC (as C) (at 15% O ₂),mg/Nm ³	44	USEPA (Part 25A)	150
3.	NO _x (as NO ₂) (at 15% O ₂) , ppmv	576	IS:11255 (Part 7)2005	1100
4.	CO (at 15% O ₂),mg/Nm ³	50	IS 13270: 1992	150
5.	Sulphur Di Oxide (mg/Nm ³)	BDL (DL-5.0)	IS:11255, (Part 2)1985	Not Specified

BDL- Below Detection Limit

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



*NOTE: 1. The results are related to the tested items only 2. Total liability of our laboratory is limited to the invoiced amount 3. Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified 4. Report is not to be produced in part as an evidence in the court of law and should not be used in any advertising media without the permission in writing from laboratory 5. Any reconfirmation of the contents of the test report is required, please contact the authorized signatory of the test report within 15 days of the issue of the test report.



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Analysis Report

Issued to:
M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
BAHADURGARH,
DISTRICT – PATIALA (PUNJAB)

Test Report No. : ITL/ENV/2210004361-A
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004361-A & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : DG Set Stack
Date of Sample Collection : 08/10/2022
Location / Source of Sample : D.G set 1000 KVA -5[A37]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 28.4
Stack gas temperature, (°C) : 265
Stack gas velocity (m/s), average : 9.06
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : 7.3
Stack diameter at sampling point, (m) : 0.250
Height of stack from ground/ roof level, (m) : 13.3
Any Other Information (Volumetric flow rate) : 851.34(Nm³/hr.)

Test Results

SN	Parameter	Results	Regulatory Standard	Test Method (S)
1.	Particulate Matter, Gm/KW-hr	0.18	≤0.2	IS:11255, (Part 1) 1985
2.	Carbon Monoxide, Gm/KW-hr	1.28	≤3.5	IS:13270,1992
3.	Oxides of Nitrogen Gm/KW-hr	2.34	≤4.0	IS:11255, (Part 7) ,2005
4.	Hydro Carbon, Gm/KW-hr	0.15		IS:11255, (Part 4) , 1985
5.	Sulphur Di Oxide (mg/Nm ³)	BDL (DL-0.5)	Not specified	IS:11255, (Part 2) ,1985

BDL – Below Detection Limit

-----End of the report-----



AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)

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Analysis Report

Issued to:
M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
BAHADURGARH,
DISTRICT – PATIALA (PUNJAB)

Test Report No. : ITL/ENV/2210004355-A
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004355-A & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : DG Set Stack
Date of Sample Collection : 08/10/2022
Location / Source of Sample : D.G set 625 KVA –7 [A31]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.1
Stack gas temperature, (°C) : 232
Stack gas velocity (m/s), average : 7.98
Duration of sample collection, (minutes) : 35
Carbon dioxide was found during sampling, (%) : 4.8
Stack diameter at sampling point, (m) : 0.250
Height of stack from ground/ roof level, (m) : 13.3
Any Other Information (Volumetric flow rate) : 798.13 (Nm³/hr.)

Test Results

SN	Parameter	Results	Regulatory Standard	Test Method (S)
1.	Particulate Matter, Gm/KW-hr	0.08	≤0.2	IS:11255, (Part 1) 1985
2.	Carbon Monoxide, Gm/KW-hr	1.04	≤3.5	IS:13270,1992
3.	Oxides of Nitrogen Gm/KW-hr	2.11	≤4.0	IS:11255, (Part 7) ,2005
4.	Hydro Carbon, Gm/KW-hr	0.13		IS:11255, (Part 4) , 1985
5.	Sulphur Di Oxide (mg/Nm ³)	BDL (DL-0.5)	Not specified	IS:11255, (Part 2) ,1985

BDL – Below Detection Limit

-----End of the report-----

AUTHORIZED SIGNATORY

(Kailash Chandre Bhatt)

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Analysis Report

Issued to:
M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
BAHADURGARH,
DISTRICT – PATIALA (PUNJAB)

Test Report No. : ITL/ENV/2210004360-A
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004360-A & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : DG Set Stack
Date of Sample Collection : 08/10/2022
Location / Source of Sample : D.G set 1000 KVA –4[A36]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 28.6
Stack gas temperature, (°C) : 272
Stack gas velocity (m/s), average : 9.46
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : 6.5
Stack diameter at sampling point, (m) : 0.250
Height of stack from ground/ roof level, (m) : 13.3
Any Other Information (Volumetric flow rate) : 877.00(Nm³/hr.)

Test Results

SN	Parameter	Results	Regulatory Standard	Test Method (S)
1.	Particulate Matter, Gm/KW-hr	0.17	≤0.2	IS:11255, (Part 1) 1985
2.	Carbon Monoxide, Gm/KW-hr	1.25	≤3.5	IS:13270,1992
3.	Oxides of Nitrogen Gm/KW-hr	2.30	≤4.0	IS:11255, (Part 7) ,2005
4.	Hydro Carbon, Gm/KW-hr	0.12		IS:11255, (Part 4) , 1985
5.	Sulphur Di Oxide (mg/Nm ³)	BDL (DL-0.5)	Not specified	IS:11255, (Part 2) ,1985

BDL – Below Detection Limit

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)

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Analysis Report

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M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
BAHADURGARH,
DISTRICT – PATIALA (PUNJAB)

Test Report No. : ITL/ENV/2210004359-A
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004359-A & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : DG Set Stack
Date of Sample Collection : 08/10/2022
Location / Source of Sample : D.G set 1000 KVA –3[A35]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 28.3
Stack gas temperature, (°C) : 269
Stack gas velocity (m/s), average : 9.21
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : 6.8
Stack diameter at sampling point, (m) : 0.250
Height of stack from ground/ roof level, (m) : 13.3
Any Other Information (Volumetric flow rate) : 858.73(Nm³/hr.)

Test Results

SN	Parameter	Results	Regulatory Standard	Test Method (S)
1.	Particulate Matter, Gm/KW-hr	0.13	≤0.2	IS:11255, (Part 1) 1985
2.	Carbon Monoxide, Gm/KW-hr	1.15	≤3.5	IS:13270,1992
3.	Oxides of Nitrogen Gm/KW-hr	2.20	≤4.0	IS:11255, (Part 7) ,2005
4.	Hydro Carbon, Gm/KW-hr	0.09		IS:11255, (Part 4) , 1985
5.	Sulphur Di Oxide (mg/Nm ³)	BDL (DL-0.5)	Not specified	IS:11255, (Part 2) ,1985

BDL – Below Detection Limit

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



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(Signature)

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Issued to:
M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
BAHADURGARH,
DISTRICT – PATIALA (PUNJAB)

Test Report No. : ITL/ENV/2210004358-A
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004358-A & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : DG Set Stack
Date of Sample Collection : 08/10/2022
Location / Source of Sample : D.G set 1000 KVA –2[A34]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 28.1
Stack gas temperature, (°C) : 262
Stack gas velocity (m/s), average : 10.00
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : 6.2
Stack diameter at sampling point, (m) : 0.250
Height of stack from ground/ roof level, (m) : 13.3
Any Other Information (Volumetric flow rate) : 944.90(Nm³/hr.)

Test Results

SN	Parameter	Results	Regulatory Standard	Test Method (S)
1.	Particulate Matter, Gm/KW-hr	0.16	≤0.2	IS:11255, (Part 1) 1985
2.	Carbon Monoxide, Gm/KW-hr	1.21	≤3.5	IS:13270,1992
3.	Oxides of Nitrogen Gm/KW-hr	2.26	≤4.0	IS:11255, (Part 7) ,2005
4.	Hydro Carbon, Gm/KW-hr	0.10		IS:11255, (Part 4) , 1985
5.	Sulphur Di Oxide (mg/Nm ³)	BDL (DL-0.5)	Not specified	IS:11255, (Part 2) ,1985

BDL – Below Detection Limit

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



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Issued to:
M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
BAHADURGARH,
DISTRICT – PATIALA (PUNJAB)

Test Report No. : ITL/ENV/2210004357-A
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004357-A & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : DG Set Stack
Date of Sample Collection : 08/10/2022
Location / Source of Sample : D.G set 1000 KVA –1[A33]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.8
Stack gas temperature, (°C) : 252
Stack gas velocity (m/s), average : 9.71
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : 5.9
Stack diameter at sampling point, (m) : 0.250
Height of stack from ground/ roof level, (m) : 13.3
Any Other Information (Volumetric flow rate) : 934.19(Nm³/hr.)

Test Results

SN	Parameter	Results	Regulatory Standard	Test Method (S)
1.	Particulate Matter, Gm/KW-hr	0.14	≤0.2	IS:11255, (Part 1) 1985
2.	Carbon Monoxide, Gm/KW-hr	1.17	≤3.5	IS:13270,1992
3.	Oxides of Nitrogen, Gm/KW-hr	2.23	≤4.0	IS:11255, (Part 7) ,2005
4.	Hydro Carbon, Gm/KW-hr	0.07		IS:11255, (Part 4) , 1985
5.	Sulphur Di Oxide (mg/Nm ³)	BDL (DL-0.5)	Not specified	IS:11255, (Part 2) ,1985

BDL – Below Detection Limit

-----End of the report-----


AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)

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Issued to:
M/S FEDERAL MOGUL GOETZE (INDIA) LTD.
BAHADURGARH,
DISTRICT – PATIALA (PUNJAB)

Test Report No. : ITL/ENV/2210004356-A
Report Issue Date : 15/10/2022
Sample Receipt Date : 09/10/2022
Analysis Date : 10/10/2022 to 15/10/2022
Lab Sample No. & Date : ITL/ENV/2210004356-A & 09/10/2022
Reference No. & Date : NA

Nature and Description of Sample : Stack Sample
Type of Sample : DG Set Stack
Date of Sample Collection : 08/10/2022
Location / Source of Sample : D.G set 940 KVA [A32]
Sample Quantity : 01
Sample Condition : OK
Sampling Method : ITLCH/SOP/03/01
Name of the Sample Collecting Officer : ITL Representative

OBSERVATIONS:

Ambient air temperature, (°C) : 27.5
Stack gas temperature, (°C) : 242
Stack gas velocity (m/s), average : 9.09
Duration of sample collection, (minutes) : 30
Carbon dioxide was found during sampling, (%) : 5.0
Stack diameter at sampling point, (m) : 0.250
Height of stack from ground/ roof level, (m) : 13.3
Any Other Information (Volumetric flow rate) : 891.63(Nm³/hr.)

Test Results

SN	Parameter	Results	Regulatory Standard	Test Method (S)
1.	Particulate Matter, Gm/KW-hr	0.11	≤0.2	IS:11255, (Part 1) 1985
2.	Carbon Monoxide, Gm/KW-hr	1.10	≤3.5	IS:13270,1992
3.	Oxides of Nitrogen Gm/KW-hr	2.17	≤4.0	IS:11255, (Part 7) ,2005
4.	Hydro Carbon, Gm/KW-hr	0.10		IS:11255, (Part 4) , 1985
5.	Sulphur Di Oxide (mg/Nm ³)	BDL (DL-0.5)	Not specified	IS:11255, (Part 2) ,1985

BDL – Below Detection Limit

-----End of the report-----

AUTHORIZED SIGNATORY
(Kailash Chandra Bhatt)



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(Signature)

PAT : FMGIL : PPCB : 226

September 09, 2023

The Environmental Engineer,
Punjab Pollution Control Board,
Regional Office,
Vatavaran Bhawan,
Nabha Road,
PATIALA – 147001

SUB. : Submission of Documents

Reference: Inspection dated 08.09.2023

Dear Sir,

This has reference to inspection dated 08.09.2023 at FMGIL, Patiala Plant

We are enclosing the documents as required during the inspection held on 08.09.2023 by respected MoEF, PPCB and CPCB officials.

Kindly acknowledge the receipt.

Thanking you,

Yours faithfully,
for FEDERAL MOGUL GOETZE (INDIA) LTD.

Authorized Signatory

Encls. a/a

Harkreet
11/9/2023

Danny

<https://punjab.punjabkesari.in/punjab/news/water-level-of-tangri-river-increased-in-patiala-1852089>

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☰

• BREAKING Breaking: CM भगवंत मान ने व्यापारियों से की मीटिंग, किए कई बड़े ऐलान • आतंकवादियों से सूठभेड़ में शहीद हुए भारतीय सेना के जवानों को CM मान ने दी भातुक

उत्तर प्रदेश
विकास
यात्रा

उज्ज्वला योजना में 1.75 करोड़ परिवारों को
निःशुल्क गैस कनेक्शन

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पटियाला में टांगरी नदी का बढ़ा जलस्तर, इन गांवों में हाई अलर्ट जारी

पटियाला : पंजाब में बाढ़ के संकट के बीच एक बड़ी खबर सामने आ रही है। बताया जा रहा है पंजाब के पटियाला में बाढ़ की स्थिति काफी गंभीर हो गई है। प्रशासन ने पटियाला के टांगरी नदी के किनारे स्थित कई गांवों में हाई अलर्ट जारी कर दिया है क्योंकि बताया जा रहा है कि आज रात टांगरी नदी का जल स्तर बढ़ गया है, जिसके चलते टांगरी नदी के किनारे स्थित गांवों को हाई अलर्ट पर लिया गया है। प्रशासन ने उक्त नदी के किनारे स्थित गांव मोहल्लगढ़, राताखेरा, खानसियाब, औझा, खतौली, मगहर साहिब ईसरहेड़ी, महमूदपुर रुरकी, बीबीपुर, खरबगढ़, बुढ़मोर में हाई अलर्ट जारी किया है तथा वहां के लोगों को सुरक्षित स्थानों पर जाने के लिए कह दिया गया है।



Dhanoo -

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<https://economictimes.indiatimes.com/news/india/rains-continue-to-lash-punjab-haryana-army-assistance-sought-in-patiala/articleshow/101629387.cms?from=mdr>

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Business News > News > India > Flood situation grim at some places as rainfall continues in Punjab, Haryana

Flood situation grim at some places as rainfall continues in Punjab, Haryana



Heavy rainfall disrupts North India as monsoon causes chaos, watch!

Rains battered many parts of Punjab and Haryana for the third consecutive day on Monday causing flooding at many places, as authorities scrambled to lead rescue operations to shift people to safer places. The Punjab government ordered the closure of schools in the state till July 13 in view of the prevailing situation.

<https://www.zeebiz.com/india/news-punjab-rain-with-flood-situation-in-ropar-and-patiala-worsening-army-deployed-243407>

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Punjab rain: With flood situation in Ropar and Patiala worsening, Army deployed

Handwritten signature: Dr. Anoop

Former external affairs minister and current Member of Parliament from Patiala, Preet Kaur, on Sunday, took stock of rain-affected areas of Patiala.

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Reported By: [ANI](#)

Updated: Mon, Jul 10,
2023
10:20 am

New Delhi, IANS

With the flood situation in Punjab's Ropar and Patiala districts worsening owing to incessant rain and heavy flow of water in rivers on the third consecutive day, the Army was deployed on Monday to carry out evacuation and take measures to prevent a breach of swollen water channels. "Requisition received from the Deputy Commissioners of Patiala and Ropar for assistance due to breach in river and canal," a spokesperson for the Army told IANS. Recce teams have left to assess the situation along with two columns. The Deputy Commissioner has been requisitioned for closing breach and assisting in evacuation, said the spokesperson. A party has been dispatched to assess the situation in Ropar where again a breach has taken place in a canal leading to the inundation of villages.

 Danny -.

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पटियाला भास्कर

तृतिथ्याना, बुधवार, 12 जूलाई, 2023

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राहत की उम्मीद...तीन दिन 70 से ज्यादा गांव और 15 कॉलोनियों में जलभराव, कम हो रहा नदियों का जलस्तर

प्रशासन ने कॉलोनिनों के लोगों की मदद के लिए नोडल अफसर किए तैनात, सेना व एनडीआरएफ के जवान राहत कार्य में जुटे

भास्कर न्यूज़ | पटियाला

जिले में लगातार तेसरे दिन भी बाढ़ जैसे हालात रहे। भास्कर को भी जिले के 70 से ज्यादा गांव और पटियाला शहर को 15 से ज्यादा कॉलोनिनों में बाढ़ का पानी भरा रहा। मेस, जिला प्रशासन के साथ-साथ कई सामाजिक, धार्मिक संगठन लोगों की मदद करने के लिए आगे आ रहे हैं। मंगलवार देर शाम पता चला है कि जिले में से निकल रहे 9 नदियों का जलस्तर कम होने लगा है। इतर जिला प्रशासन ने पटियाला सिटी कि प्रभावित कॉलोनिनों में लोगों की मदद के लिए नोडल अफसरों को नियुक्त कर दो है। आम लोगों को जान माल को उल्टे अमन कराने को खाते और राहत प्रदान करने के लिए विन्टो अफसर यानी सहायी ने अर्बन एस्टेट क्षेत्र 2 के लिए एडिचो मुहम्मद सिंह सिंह को, न्यू ग्रैंडस्टार एपार्टमेंट के लिए एमएचडी पीअरटीसी चरणवीर सिंह को, गुजबारा कॉलोनी, जवाब दीप सिंह नगर के लिए आरटीआई स्केटरी बबन दीप सिंह को और पंच फ्लोरी के लिए लक्ष्मीदेव रमजान सिंह को, दीनानगर के लिए ईशो पुरा दीपजोत कोर को, गोबिंद नगर के लिए नगर निगम को ज्वाइंट कमिश्नर जीवनजोत कोर को, अर्बन एस्टेट फेज 1 और 12 एकड स्कीम के लिए नरदीप सिंह जिला माल अफसर को, गोपाल कॉलोनी और अमि कॉलोनी के लिए नरबल लक्ष्मीदेव पवनदीप सिंह को नोडल अफसर नियुक्त किया गया है।

एसएमपी ने अनाउसमेंट करवाकर कहा- अफवाहों पर न दें ध्यान

मंगलवार पूरा दिन बड़ी नदी सिंक कॉलोनी के पास पुल तैडकर नदी का सारा पानी गुरु नरक नगर, जगतार नगर, बाजवा कॉलोनी को तरफ करने की अफवाहें लोगों में चल रही थी। जब



बांधिया से जलप्राप्त के कारण लोगों को नाव में बैठाकर सुरक्षित स्थान पर ले जाने आर्मी के जवान।



भास्कर

शाम 6 बजे नदियों का वाटर लेवल कम होना शुरू हुआ

दूर शाम 6 बजे जिला प्रशासन की तरफ से जारी की गई 9 नदियों को वाटर लेवल रिपोर्ट के मुताबिक लगभग सभी नदियों में वाटर लेवल फले के मुकाबले कम हुआ है। घग्गर नदी नजदीक भांडारपुर में खतरे का निशान 10 फुट पर है और अब यहाँ वाटर लेवल सिर्फ 3 फुट चल रहा है। वहीं घग्गर नजदीक पंच सरका

अर्बन एस्टेट में 2 दिन से घर में फंसी एक माह की बच्ची को एनजीओ ने सुरक्षित स्थान पर पहुंचाया

भास्कर न्यूज़ | पटियाला

शहर को कई कॉलोनिनों में हुए जलप्राप्त के बाद पब्लिक को परेशानी भी सामने आई है। अर्बन स्टेट में पिछले 2 दिन से अपने परिवार के साथ घर में बंद 1 महीने की बच्ची को



बड़ी नदी पर पटियाला रियासत की परंपरा के मुताबिक नव्य चूड़ा भेंट करती सांसद परनीत कौर और जय इंटर कौर।

बाढ़ जैसे हालात से बचने को परनीत कौर ने बड़ी नदी में चढ़ाया नव्य चूड़ा

सांसद ने कहा-पटियाला के संस्थापक बाबा आता सिंह के जमाने से चली आ रही परंपरा

आप ने फल-ड्रामा बंद करो और कांग्रेस के मेजर की तरफ से खर्च किए गए रूपए का जवाब दो

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जिले में बाढ़ जैसे हालात से बचने के लिए मंगलवार को पटियाला शहरी परंपरा से संबंधित 'नव्य चूड़ा' मुहम्मदी केरटन अर्बन स्टेट में चली और सांसद परनीत कौर व उनकी बेटी पंचम भावरा को जलप्राप्त नव्य इंटर कौर ने दोपहर 12:14 बजे बड़ी नदी में खेने की नव्य और चूड़ा चढ़ाया। शहरी धराने के राजपूतों की मौजूदगी में की गई रस्म में सांसद ने कहा कि यह परंपरा पटियाला के संस्थापक बाबा आता सिंह के जमाने से चली आ रही है। जब भी बड़ी नदी उफान पर आती है और लोगों पर बाढ़ का संकट आता है तो पटियाला रियासत आगे आकर इस नदी को नव्य और चूड़ा चढ़ाती है और फल-ड्रामा के लिए नव्य नदी का जलस्तर कम हो जाता है। अफवाहें नहीं बरकरा दे कि आज

आम आदमी बेटों के मुहम्मदी के मोहब्बत इतनाकर बलवान पुरु ने सांसद परनीत कौर के बड़ी नदी पर नव्य चूड़ा चढ़ाने को ड्रामा करार दिया है। पञ्च ने कहा कि सांसद को यह ड्रामा बंद करके उनके मेजर को तरफ से खर्च किए गए करोड़ों रूपए का जवाब लोगों को देना चाहिए। उन्होंने कहा कि अब याना और एनी का समय खत्म हो गया है। इतर जब सांसद परनीत कौर पर स्वतंत्र किया गया तो परनीत कौर ने कहा कि यह परंपरा तब से चली आ रही है जब बलदेव पञ्च शाह पटियाला में आए भी नहीं थे, उन्होंने लोगों को भावनाओं को ध्वंस में रखते हुए सच्ची रियासत को परंपरा को कायम रखा है।

और बेटों ने यह परंपरा निरमू है।

Handwritten signature: Dhanoo -

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Photos of Plant



Danny

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PROOF OF SERVICE

From: Sebastian, Prannoy
Sent: Wednesday, 20 September 2023 2:51 PM
To: 'chambersofnaginderbenipal@gmail.com'
Cc: Vibhaw, Nawneet
Subject: Appeal No. 19 of 2023 Federal-Mogul Goetze (India) Limited Vs Punjab Pollution Control Board - Advance Service of Response to interim report
Attachments: Reply for filing - 20.09.2023.pdf

Dear Sir,
 In reference to the above captioned matter, please find attached the Reply being filed by the Appellant in response to the Interim Report filed by PPCB.

Kindly treat this email as due advance service and acknowledge the receipt of the same.

Thanks and regards,

Prannoy



Prannoy Sebastian
 Associate

Shardul Amarchand Mangaldas & Co
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